

REFERENCE TO DISTURBANCES IN A LENIN CENTENARY MEETING IN BOMBAY

SHRI S. C. SARDESAI (Maharashtra) : Sir, I wanted to draw the attention of the House to an extremely grave news appearing in this morning's papers (*Interruption*) that the Shiv Sena vandals in Bombay have yesterday attacked a Lenin Centenary meeting. The vandalism of the Shiv Sena is notorious. I do not want to go into it just now; but there are certain aspects which according to me enhance the gravity of this question on this point. The first point is that it was a Lenin Centenary meeting, and the Lenin Centenary is being observed all over the country by almost all parties jointly and unanimously . . .

AN HON. MEMBER : All over the world.

SHRI S. C. SARDESAI : At the moment I am thinking of our country. Of course it is observed all over the world. But there are certain aspects which I want to emphasize, that the Lenin Centenary Committee in Bombay is a general citizens' Committee in which all parties are there. Let no one drag in the question of one party or another party. It is a citizens' Committee. In the citizens' Committee there are members of the Maharashtra Cabinet. It is under the auspices of such an organisation that this Lenin Centenary meeting was being held. The Consul General of the Soviet Union was present at the meeting. A meeting for which everybody has reverence, a meeting in which the Government Ministers participated, a meeting in which the Consul General of a friendly Government was there, it is such a meeting which was attacked. Obviously the whole thing is very serious and I do want to say particularly the fact that it shows the degree of failure of the Maharashtra Government to give protection even to a meeting of such a character. This is the length to which things have gone. What I would say very seriously . . .

SHRI KRISHAN KANT (Haryana) : Sir, a discussion on this is very important. It will be better that the Government considers that the whole question should be discussed.

SHRI S. C. SARDESAI : What I very earnestly request is to give proper time for a discussion on this. I am not

conversant with all details but in any case I wanted to draw the attention of the House to the problem.

SHRI BHUPESH GUPTA (West Bengal) : Many matters we discuss here. This is a very serious matter. This is not only one instance of such vandalism and violence by Shiv Sena. Shiv Sena threatens the people not only of Bombay or Maharashtra. It poses a grim challenge to the very nation itself, the integrity of the nation. I believe the House will agree with me that over a matter like this what we need is a serious discussion. Even the discussion itself would be very important from the point of view of mobilising public opinion in the country against the monster of Shiv Sena specially when it is well known that the Maharashtra Government for one reason or another is failing in dealing with this menace and the Frankenstein that has grown on the soil of Bombay. Therefore, I would implore you to kindly find some time and provide for a discussion in the interests of the House and the nation on this subject.

MR. DEPUTY CHAIRMAN : We will resume our debate after lunch. We will adjourn now till 2.00 P.M.

The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at two of the clock, the VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair.

THE APPROPRIATION (NO. 2) BILL, 1970

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : Mr. Vice-Chairman, Sir, I beg to move :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1970-71, as passed by the Lok Sabha, be taken into consideration."

This Bill provides for the withdrawal from the Consolidated Fund of India of the amounts required to meet the expenditure charged on the Fund and the Grants voted by the Lok Sabha. The figures in the Bill are based on the pro-

[Shri R. K. Khadilkar]

visions shown in the Demands for Grants and are inclusive of the sums voted 'on account' and provided for in the Appropriation (Vote on Account) Act, 1970 for expenditure during April and May, 1970.

The figures in the Bill, it might be mentioned, represent gross amounts of withdrawals to be made from the Consolidated Fund of India and do not take into account the receipts or adjustments in reduction of expenditure. The net amounts are shown in the Budget Statement. A full reconciliation of the gross and net figures has been given in Annexure I in the Explanatory Memorandum Part II.

Excluding the payment of States share of Union Excise Duties and Repayment of Public Debt, which are notionally shown as expenditure charged on the Consolidated Fund, the disbursement to be made from the Consolidated Fund amounts to Rs. 5975 crores. Of this, Rs. 1756 crores represent the provision for Plan expenditure, Rs. 635 crores for Central assistance to States for their Plan schemes, Rs. 119 crores for the Centrally-sponsored schemes, Rs. 76 crores for Union Territory Plan schemes and Rs. 926 crores for the Central Plan proper. In addition, Rs. 150 crores will be made available to the Railways for their Plan outlay and further the Public Sector Undertakings, etc. including Railways and Posts and Telegraphs will spend Rs. 216 crores out of their own resources, thus making a total of Rs. 2122 crores for the Plan as shown in the Plan Budget Link.

The non-Plan provision amounts to Rs. 4219 crores of which Rs. 1242 crores are for Defence, Rs. 375 crores for P&T and the balance of Rs. 2602 crores are for Civil Expenditure—Rs. 1808 crores on Revenue account and the balance of Rs. 794 crores on capital account.

The non-Plan Civil Expenditure on Revenue account comprises Rs. 603 crores for interest charges including services charges on draws from the IMF, Rs. 328 crores for grants to States and Union Territory Governments and Rs. 364 crores for developmental expenditure including Rs. 40 crores for expenditure on Export promotion. Of the balance, viz. Rs. 513 crores, Rs. 37

crores are for currency, Mint, Opium and the like charges which are matched by corresponding receipts, Rs. 27 crores are for aid to other countries, Rs. 15 crores are for Civil Pensions and similar charges and Rs. 8 crores are for displaced persons, making a total of Rs. 87 crores.

The rest, viz. Rs. 426 crores, includes Rs. 92 crores for Police, Rs. 48 crores for tax collection, Rs. 29 crores for General Administration proper including Union territories without legislatures, Rs. 23 crores for External Affairs, Rs. 28 crores for Audit and Rs. 25 crores for food subsidies, the balance viz. Rs. 181 crores, being spread over a large number of heads.

The non-Plan provision on Capital account amounts to Rs. 794 crores as mentioned earlier. Of this, Rs. 398 crores are for Loans and Advances to States and Union Territory Governments including special non-Plan assistance to States for meeting inescapable gaps in resources, assistance in natural calamities, short-term loans for purchase of fertilisers, etc. and loans out of small savings collections. Of the rest, viz. Rs. 396 crores, Rs. 130 crores are for schemes of Government trading wholly off set by recoveries, Rs. 65 crores for making loans and advances to other countries including Rs. 50 crores for short-term trade credit, Rs. 55 crores for loans to public sector undertakings including Defence undertaking, Rs. 48 crores for border roads, Rs. 14 crores for the Khadi and Village Industries Commission in order to enable them to repay their loans and the balance of Rs. 84 crores spread over a number of heads.

As stated earlier, the Bill also provides for withdrawal of sums required for payment of States' share of Union Excise Duties, amounting to Rs. 353 crores and for repayment of debt, amounting to Rs. 293 crores on account of two market loans maturing this year, Rs. 200 crores for repayment of foreign loans including PL-480 loans and Rs. 4 crores for other items, etc. In addition, the provision for repayment of debt includes an amount of Rs. 9500 crores to cover the entries in the accounts relating to Treasury Bills which have a currency of 91 days and, unless discharged after that period, are notionally shown in the accounts as repaid and simultaneously reinvested.

Other details of the disbursements have been given as usual, in the Budget documents circulated to the hon. Members. The House has also had an opportunity of a general discussion on the Budget. I do not, therefore, propose to take the time of the House in explaining further the provisions included in the Bill but shall try to meet the points that hon. Members may raise during the course of the Debate.

Sir, I move,

The question was proposed.

SHRI S. D. MISRA (Uttar Pradesh) : Sir, under this Appropriation Bill, as has been indicated by the honourable Minister, some amount is to be voted by Parliament and some is charged on the Consolidated Fund of India. The total amount comes to the order of Rs. 16,325 crores out of which Rs. 11,957 crores is charged on the Consolidated Fund of India. Parliament is here to vote only about Rs. 4,360 odd crores. I will begin with my first point that now we may say that the amount charged on the Consolidated Fund of India is gradually increasing in geometrical proportion. I would draw the Minister's attention to the item : CHARGED—Interest on Debt and Other Obligations and Reduction or Avoidance of Debt, which comes to the order of about Rs. 600 crores. If we are to pay Rs. 600 crores as interest on debts—and we have no option of denying it; it is a charge on the Consolidated Fund of India—has not the time come for Parliament to limit the borrowing power of this Government under Article 292 which says—

“The executive power of the Union extends to borrowing upon the security of the Consolidated Fund of India within such limits, if any, as may from time to time be fixed by Parliament by law and to the giving of guarantee within such limits, if any, as may be so fixed.”

What I am demanding is that this power be invoked now that the amount of debt on the country through loan from foreign countries is mounting up so much, is running into thousands and thousands of crores. And if there is no curb on the power of the Government to take loans, it may be that the annual income of the country goes far behind the total borrowed capital from abroad. Therefore, I would first say, let this power be invoked. The Government

should come with a proposal before Parliament and there should be a limit on the borrowing power of the Government, and unless this is done, I would not really call it Appropriation Bill . . .

SHRI MAHAVIR TYAGI (Uttar Pradesh) : I would like to say that the Public Accounts Committee long ago had recommended already that Parliament should enact a law and the Government should propose it.

SHRI S. D. MISRA : I am now reinforced by the argument of my honourable friend that even the Public Accounts Committee had said that there should be a limit on the borrowing power of the Government and it should be by a law enacted by Parliament. So I demand that there should be a law because we are paying Rs. 600 crores only as interest and we have no option but to pay this. And this is a charge on the Consolidated Fund of India. Therefore, this is one aspect which I wanted to emphasise first.

Now, a budget is nothing for the country or for anybody else. It is an instrument of planning. Since the last 20 years or so after independence, this budget has been taken to mean that it is for the development of the States and the country as a whole. If you see through the First Plan up to the beginning of the Fourth Plan, it is a sorry spectacle of the reduction of plan expenditure and the increase of non-plan expenditure. If my figures are correct—I think they are correct—in the First Plan there was about 58 per cent for plan expenditure and about 42 per cent for non-plan expenditure. I will not go plan-wise. I just go to the beginning of the Fourth Plan and this year. This year if you make calculations, one comes to the conclusion that the total non-plan expenditure is just about 58 per cent. Therefore, the plan expenditure which should have increased is decreasing and the non-plan expenditure which should have decreased is increasing. Now, what is the matter? If you take all the Ministries, from the first to the last, you will find that every year their staff is being increased, both here in the Central Government and also in the State Governments. Not only are we thinking of curbing this tendency, but various legislatures in various countries of the world also have thought of it. For curbing this tendency even the House of

[Shri S. D. Misra]

Commons had a practice whereby the Prime Minister should go to Parliament every year and he takes a base year. For us the base year may be 1947 or 1952 when the Plans began. From that onwards he compares every year as to what has been the percentage of increase in the staff. And therefore, Parliament exercises its authority over the increase of the staff. What is the exercise of our Parliament's authority here in regard to that? How does our Parliament know how much staff is to be increased or how much is to be decreased. Therefore, I demand that there should be certain regulations like this in future. There should be a parliamentary committee to scrutinise all these things. I would say, take the figures of the first year of the First Plan and give us the annual increase as compared to the base year. That should be done as they have done in the House of Commons. There should be parliamentary control over it. But nothing is being done. I am sorry to say that this Government is doing what it should not do and it is not doing what it should do. That is my charge.

Now about the budget. It is not a budget of only paying officers and talking of socialism and socialistic activities. Unless it results in more employment, unless it results in more production, unless it results in the increase of our per capita income or per capita production, it is not a budget. And what is happening?

Let us see what the employment and unemployment position is. I said the staff is increasing. It is not that Plans are made only for increasing the staff, but it is for a certain purpose. What is the employment position? When questions are put to this Government here in Parliament, they tell us stories about various committees having been appointed. If you see the unemployment position, it is all well known. The Directorate of Unemployment has given a figure that in the year 1978 there will be 40 million people in this country who will remain unemployed and there will be a hundred million people who will be under-employed. What is being done? When there is a discussion on the Naxalites, the honouorable Home Minister comes to this House and says that it is a political situation, that it is an economic situation. If so, why cannot you solve that political situation? Why cannot you solve that economic situa-

tion? You do not do anything to this country. If you say that it is a political situation or an economic situation, you solve it. What is the unemployment position? During the last three or four years there has been unemployment and there was unemployment earlier also. I am not saying that this Government is responsible for all that unemployment. There was unemployment in this country. But something had been done. But since the last three or four years even engineers are unemployed. I am told the figure of the unemployed engineers goes up to one lakh. What is being done for them? The only answer we get from the Government is that it is an economic question. Then, why do you not take care of that economy which has made even doctors and engineers unemployed during the last three years? It is a shame. Before 1966 for four years there was employment of about 32 lakh people in this country. But after 1966, before this blessed year of 1970, there is employment of only 4 lakh people. Then, what is your socialism for? What is the slogan-mongering for? What is the production? Where is that production? I will bring to your notice something about agricultural revolution. They call it a green revolution. This green revolution is nothing but a wheat revolution. My sugarcane in UP is rotting. Nobody buys it. There is the Taichung rice. So many words are used for it. One must reap the consequences of the rotting of these things. There is no revolution except the wheat revolution. What about cotton, sugarcane and pulses? U. P. and Bihar produce pulses. The Government has not done anything to increase the production of pulse which is the only protein available to the farmers in Northern India. The Food Minister and the Prime Minister take credit for the green revolution ushered into the country. It is nothing but a wheat revolution and I do not say that the Government is not responsible for that. I must give credit for what has been done in five years about wheat. Therefore you should extend this to the other sectors also. How can you bring this revolution unless you bring in new types of irrigation and power and what is the position about irrigation? After 20 years of planning, only 22% of our land is irrigated whereas the capacity of land irrigable is 60 per cent. As compared to this Pakistan has 56% irrigation, Egypt 100% and Japan 65%. When the Ministry goes to the Finance Ministry and the Planning Commission for funds

—I do not blame the Irrigation Ministry—they say 'You do not have priority, wait'. I assure you that it will take 40 years to get 50% of this country's lands irrigated. What will happen by that time? Mr. Chavan may be here or not but by that time the Naxalites and other friends might have taken over and Mr. Chavan will say that it was a political problem and he could not solve it or that it was an economic problem.

SHRIMATI YASHODA REDDY : (Andhra Pradesh) : We will have red revolution and not a green revolution.

SHRI S. D. MISRA : Yes.

SHRI CHANDRA SHEKHAR (Uttar Pradesh) : Where will Shrimati Yashoda Reddy be? There will . . .

SHRIMATI YASHODA REDDY : Let them not worry about me.

SHRI CHANDRA SHEKHAR : I said there is Mr. Reddy revolution also.

SHRIMATI YASHODA REDDY : It is better than your green revolution.

SHRI S. D. MISRA : Now there is the Naxalite revolution. There is the political hippies revolution and there is the Bhanu Prakash revolution also. He is talking about a revolution. It is better that Mr. Chandra Shekhar knows about it.

SHRI CHANDRA SHEKHAR : There is marketing revolution also.

(Interruptions)

SHRI S. D. MISRA : There are so many irrigation projects which were started in this country in the first plan. There are the Tungabhadra, Krishna-Godavari, the Ramganga and many others. Then some others were not started for want of funds. There is the Rajasthan canal about which nobody takes care. The States are not interested because they have the stress on competition about priorities with the result that the Tungabhadra Project which was started in 1954 is still languishing and when there is a demand on the Central Government to give funds, nobody gives it. Similar is the position about power. Only 15% of the country's villages are electrified. Dr. Rao said that by February 1970, that is, by the end of the Mahatma Gandhi centenary year, we will be able to electrify one lakh of

villages out of 5 lakhs total. We were very happy because Dr. Rao, being an engineer, we felt, must have examined the position. When he spoke there were only 60,000 villages electrified and now, in two years, only 15,000 more villages only have been electrified. What is this progress? Dr. Rao in a speech somewhere, in the Institute of Engineers perhaps, himself stated that to bring the take-off economy in this country it requires 300 KW of power, that is 300 units use of power per year per person in this country. What is the position to-day? To-day it is 80 units per person. India was the lowest in 1948 of all countries and it is still the lowest. I have a book 'Miles to go' and that is published in New Delhi. India was the lowest in 1948 and it stands the lowest even to-day in the blessed year 1970.

SHRI BHUPESH GUPTA (West Bengal) : Why 1970 is blessed?

SHRI S. D. MISRA : Because we are sitting together with you in this year of 1970. It is still the lowest when we were promised that the take-off economy will come by the end of the Third Plan. Now the take-off economy either in power or in economy in per capita or employment is not anywhere near and will not come even till the end of the last year of the Fifth Plan. Take only one figure. With 80 of the units we are producing 15 million KW of power. The total targeted production is 22 million by the end of the Fourth Plan and to have 300 units of consumption per person per year it will require 60 million KW of power which Dr. Rao and this Government of Mrs. Gandhi cannot provide even by the end of the Fifth Plan. If that is the sorry state of affairs, how can I say that this Appropriation Bill should be welcomed and for what? What have we done? What they should have done they have not done. I will come to the political aspect later.

In the US about 35 years back hardly 10% of the villages were electrified. I can give many other examples like France and Japan also. What have they done in the US? What have they done in Japan? They gave to the State Electricity Boards free of interests loans to develop the country and within 25 years 90% of villages were electrified. What is this Government doing? Every year the Electricity Boards are to pay Rs. 200 crores by way of interest alone and they are losing now.

SHRI DAHYABHAI V. PATEL (Gujarat) : In addition there are the electricity duties of the States.

SHRI S. D. MISRA : They are losing Rs. 70 crores with the result that anybody else can get electricity but not the cultivator because for that the man has to have some transmission or distribution line and so it is the poor cultivator who suffers, not the big industrialist. This is the socialism of this Government. I will not detain you on other aspects of agriculture but I will casually pass over to tractors and fertilisers. One million tonnes of fertilisers we import and one million tonnes we produce in this country. It was thought that by the end of the 4th Plan we would be self-sufficient in at least fertilizers. What is the position? The Government has almost cleared a class-war between the public sector and the private sector. It neither gives licence to the public sector nor does it allow the private sector. It is the dog-in-the-manger policy of this Government. Seven units in the public sector were to come in the Fourth Plan—this is regarding fertilizers. What is the position? I do not see them. They have no funds. The planning Commission says that they have no funds for the public sector. And this Government will not allow the private sector to come in. Of course, the Birlas, an exception, have come in. In my own place, Mirzapur, letters of intent have been given to a Private party for starting a Rs. hundred crore project. But it is not being allowed to have it. But then let this Government come in and bring it to the public sector. In this controversy neither the private sector is going ahead with the project nor is the public sector growing. What is growing is the empty slogan of socialism : socialism is achieved, everything is achieved. What happened to the minimum programme which the AICC passed? The minimum programme which the AICC passed at the Faridabad session and at the Bangalore session was undone at Bombay. The idea was that the minimum needs of the people, both in the urban and the rural areas, drinking water, clothing, housing, and other things, would be fulfilled by 1975. Now this rebel Congress passed a resolution for a ten-point programme and kept silent about the fulfilment of the people's minimum needs before 1975. I can understand that probably their argument is that

they cannot do it. Then they should have given an assurance to this country that if they cannot fulfil the minimum needs of the people by 1975, they will at least fulfil them by 1978, by the end-year of the Fifth Plan or even I would say 1980. But nothing is being done. Why? This socialist Government and the Socialist Party have become friends. This Government is more socialist than even the Socialist Party. They are complete in their socialism. If I have to choose between the radical leftism and the Communist Party, than, naturally one has to go to the Communist Party, not you. What is your virtue? Your virtue is the virtue of taking big and doing nothing. If that is the virtue that you have, I would not call it a virtue. Mr. Bhupesh Gupta may be seeing some good qualities in you but I do not. . . (Interruptions) So this is the position.

Now I pass on to the rural economy, the tractors also. The demand was high. This blessed Government says, "We will import." Twenty thousand tractors are being made in this country. The demand is one lakh. The highest import has been 10,000. Before this year is out, it may be 20,000. What about the backlog? What is this help to agriculture? The agricultural sector is exporting 50 per cent of the total exports of this country, cotton, jute, and other things. To that agricultural sector this is the lip-service which is being paid by this Government. Then about the amenities programme. Some Sinha Committee was appointed. Some Roads Committee was appointed. These Committees were appointed by this Government and they have said that every year you go on spending for at least fifteen years. Spend Rs. 75 crores on rural roads. And then after fifteen years you will be able to make a small dent. And how much have they provided in this Appropriation Bill? It is not even a few crores of rupees. They appoint committees to forget about it and they do nothing. Therefore, in the rural sector in spite of all the talk of an era of green revolution, there is in fact neither a green revolution nor a yellow revolution nor even a red revolution. If you want to give a red revolution for the agricultural sector, come before Parliament and have the red revolution. But you have no revolutions and you only talk of revolutions and pay lip-service. . . (Interruption) Their confusion was confounded from what is there as balance in their

party. We were the evils and we have come out. And all the virtues are there... (*Interruptions*) I do not know what is happening. Mr. Om Mehta is not able to control them. I thought when all the evil people come out, the virtuous people will remain there. All the evils are on this side... (*Interruption*) Let them come here and we will make them better.

Now I come to the industrial sector. I began with unemployment position. I talked something of the agricultural sector. Now I would like to talk about the relative employment position in the industrial sector. What is the position in the industrial sector? The key industries according to the Industrial Policy Resolution were to be nationalised. This Resolution was made in 1948 or 1956, I do not remember. I think it was in 1948. Even in regard to steel I say that all the steel was not nationalised. The question of bank nationalisation was not there. But why have you not nationalised the private sector steel? Is it only for political purposes? Is it only for the sake of party funds? Or, is it for something else? And what about this licensing policy? When they find themselves in confusion—generally they are in confusion—they appoint committees like the Dutt Committee. (*Interruptions*) Since the present Prime Minister took over in this country, since 1966, every year the floatation was of the order of 300 to 400 crores of rupees. To be very exact, in 1966 it was Rs. 339 crores. But in 1969—I am talking of 1967 because you might be saying that it was a drought year, a bad year, etc. and Mr. Fakhruddin Ali Ahmed quotes it many a time and says I have got 6½ per cent increase in industries—there was only a Rs. 100 crores of floatation. What is there? Let me take you to scooters or cars which are well known. We have discussed everything here. The annual production of scooters is about 60,000 and the demand is about a lakh and the backlog is about two lakhs. And Rs. 6 crores are deposited by the intending buyers as advance money, and my figures are authoritative. The same thing is with cars. The annual production of cars is 35,000 while the demand according to them is 80 or 90 thousand, and the deposit by the intending buyers is Rs. 13.8 crores. If you add up the two amounts, it is about Rs. 20 crores. I think with this amount we can have two factories either of car or of scooter. When the scooter people

applied, they said, "We are examining it". After four years' of examination, the licensing committee came to the conclusion that we can give them the licence. But then the Ministry came to the conclusion, "No, we should not give. We should keep it for the public sector". That was about the scooters. But nowhere is the public sector seen. Where is the public sector coming? Where is the scooter industry which is to come in the public sector? I have yet to see it. What will happen to the scooter business? When the Bajaj Company and others applied for expansion—it is on Government records—they were not allowed the expansion. Why? Similar is the case of automobiles. I am not satisfied with the automobile companies. Their prices are much higher, for many reasons, Government reasons and other reasons. There are two or three companies—I think the Premier and Hindustan Motors—applied for expansion two years ago. This Government took an unusually long time to say even 'No' to that. And now they said, "We are examining to have a small car project". Where is that project? Is it in the air, in the sun or in the sky? I do not know where it is. Now, they are thinking of a car project in the public sector. By the time it comes down to earth, there will be a demand for two lakh cars and there will be a deposit of Rs. 25 crores. Of course, this Government can ask: Why use a car? Why not cycle? Why use a scooter? Why not a bullock cart? This Government is capable of saying anything. Mr. Mehta is capable of saying that. That is the position.

Now, let me point out this controversy about the public sector and the private sector. I am giving some new facts. A sum of Rs. 1100 crores has been invested in the three steel plants of Hindustan Steel and I was hearing it as a Member, and, of course, I was there. During the Third Plan and the Second Plan when these steel plants were set up, these very Ministers used to say that with the profit from these steel plants with investment of Rs. 1100 crores, they would set up a steel plant every year by the beginning of the Fourth Plan. They expected a profit of Rs. 100 crores. What is the position today? There is not only no profit, but there is an annual loss of Rs. 40 crores. The targeted production was ten million tonnes, but the actual production is 4.5 million

[Shri S. D. Misra]

tonnes. There is loss in Durgapur and there is loss everywhere else and still this Government under Russian influence, is having the Bokaro plant at an expenditure of Rs. 1100 crores in two phases. Why do you not first achieve the target of ten million tonnes? You have already allotted these three steel plants to come up in the South. The cost of the Bokaro plant is going to be very high. We are, therefore, losing. Neither have we production resulting in employment. And the Prime Minister has said yesterday and it has come in today's papers that those who talk against the public sector are anti-socialists. I may remind her and this Government that it was Marshal Tito who said this. Probably she will not call him anti-socialist. I am quoting. If a public sector concern does not earn profit, it is better to close it down. Will the Prime Minister call him anti-socialist? Is Yugoslavia a capitalist country that it can criticise the public sector for its losses; for its bungling? We criticise this Government only for its performance. There are all types of people on the management with the result there is decay. What is the performance? Fifty per cent of capital investment in the public sector is yielding only 13 per cent industrial production. That is the position. We are not critical of the public sector. We are committed to it. It was the united Congress which was committed to this policy. We want the public sector, but we want it to grow, but not at everybody's cost, not at the nation's cost, not at the cost of employment, not at the cost of efficiency. It should bring about efficiency, more production and more employment.

I now come to foreign trade. This is a poor Ministry whose name has been changed during the five years at least five times. It was first the Ministry of Commerce. Then, it became the Ministry of Commerce and Industry. Then, it became the Ministry of International Trade. Then, I forget one or two. Now, it is the Ministry of Foreign Trade. Even then there is confusion in this Ministry. It is not only handling foreign trade, but it is developing textiles here in this country. It is in charge of jute, tea, etc. How are they in foreign trade? Of course,

misnomer always regarding this Ministry. There is the Industrial Policy Resolution and it has been debated in Parliament, but this Government has no resolution on the export policy. Why did you not bring forward a resolution regarding the export policy? The result is they take credit for the increase in exports as a result of devaluation. Sixteen per cent of the world population is in India and ten per cent of the world area is in India. It was having 1.2 per cent of the world export trade even in the middle of the Second Plan and I would say even in the Third Plan. Now, the exports have been reduced from 1.2 per cent to 0.8 per cent. This is the Government's record.

SHRI MAHAVIR TYAGI: Very good progress.

SHRI S. D. MISRA: Then, they take credit saying that they have gone from Rs. 800 crores to Rs. 1300 crores. What is there? Forty-seven per cent is added on by the devaluation itself and the amount becomes Rs. 1300 crores. Let me point out for the benefit of the Finance Minister—I do not know whether there will be any benefit and I find that even Mr. Bhagat is not here—there is the incentive scheme or *ad hocism* in this Ministry. There is complete *ad hocism* in policy. They say that for three years or five years there will not be any disincentive, but every six months or every year they change their incentive scheme. I come from an area, Banaras, famous for carpets and silk. Let it be noted by the Minister of Foreign Trade that while the export of carpets was worth Rs. 12 crores last year, because of *ad hocism*, because of the sweet will of certain individuals not to sanction schemes and because of a change in policy, this year it will go down to Rs. 7 crores. It has gone down by 45 per cent. If that is the policy, how can I give credit to this Ministry, the Ministry of Foreign Trade? There is nothing on the economic front for which this Government can take any credit, except, of course, slogan-mongering. Even the communist party and the socialist party are a shade less in their slogans.

Sir, I come to the political situation. I will not talk about West Bengal because we have spoken a lot about

connivance of the Central Government and, of course, in consultation with some political parties here and the result is the political situation, the law and order situation, the Naxalite movement in the country. What is the Government doing? They say it is a politico or socio-economic situation to be taken care of. I do not know what these words mean which the Government has taken upon itself to use. Mr. Shashi Bhusar has opened a seminar or an institute of socialism. Probably they will define there what these words 'socio, economic, politico' and all that mean. I am a layman coming from a village. I do not know much about it. Probably, I will learn from him or he may tell somebody. Mr. Khaitan is a socialist, I know. He was elected on socialism... (*interruption*) That is a feature of the political situation in this country, the toppling feature of this Government. There was a time in Shri Lal Bahadur Shastri's time, in Pandit Jawaharlal Nehru's time, when there was political neutrality. You will also agree that there was at least 80 per cent political neutrality. I cannot say that there was no political bias but I say that by and large there was political neutrality in the relations between the Centre and the States. That political neutrality is a casualty today in Shri Indira Gandhi's Government. What is happening? They try to topple some State Governments. They did succeed. Now they are trying to go to some other States. I do not know whether they will succeed. I do not know. But this is the only aspect that toppling is done by IAF plane flights not only by the Prime Minister but other Ministers also of the Centre. I need not name them. I know they go to topple State Governments in Government planes. That is the position.

SHRI MAHAVIR TYAGI: Is it toppling or bombing?

SHRI S. D. MISRA: They are incapable of bombing. I am coming to that. India virtually in foreign affairs has become a satellite of Russia. Shri Bhupesh Gupta will be angry but I would request him not to be provoked. But that is a fact. Moscow Radio every night and day in every morning, noon and evening bulletin is talking eulogising Shrimati Indira Gandhi as the prophet born in this country, and talking of Shri Neelalingappa, Jan Sangh and others in the worst possible terms.

Is it for them to interfere in the internal affairs of our country? Is this party or any other party not a nationalist party, recognised party of this country? Is it for this party to protest to Mr. Kosygin or is it for you, Mr. Foreign Affairs Minister, to protest on behalf of the nation that the Russians have no business to interfere in the working of this country? They have no courage. You are only a satellite of Russia. That is my charge.

Regarding this AIR, yesterday I read that the Government had decided that it would not be a statutory organisation. Yes, that I can understand. As soon as this Government goes, any Government coming here will find the logic of making the AIR a statutory organisation. The Chanda Committee report said about it; we demand it; Parliament demands it.

Then what is happening to the newspapers? They are under great pressure these days. I am sorry to say that even news agencies are under pressure. I understand that PTI is to get shareholding of Government. I would request the PTI: please hear my voice; for God's sake get any money from anywhere but not from this Government. Otherwise you will be a satellite, complete satellite of this Government and you will have to do what they want you to do. Beware of this danger. If this news agency becomes ill-disposed towards some and favourably disposed towards others, the freedom of the press is completely gone and we have no hope in this country.

I am coming to the last point, about defence. There is a demand here for nuclear bomb. I say, we all say, most of us say that the time has come, when China has exploded the bomb and has a satellite moving round the world—yesterday or day before yesterday at Calcutta it was announced at 7.20 in the evening—when we should seriously consider it. What are you thinking? This slogan "Hindi Chini bhai bhai" has already exploded and now it is bye bye.

SHRI MAHAVIR TYAGI: Bhai bhai.

SHRI S. D. MISRA: Day in and day out the Defence Minister comes and gets up and says: no, nuclear energy is only for peace. I say, yes, it is for peace, but there is also peace

[Shri S. D. Misra]
through preparation for war. Can you attack China today? You will not because you can never act. There are several thousand square miles of border area...

(Interruption)

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : Order please.

SHRI K. P. SUBRAMANIA MENON (Kerala) : You can never do it.

SHRI N. K. SHEJWALKAR (Madhya Pradesh) : In spite of you it will be done.

SHRI MAN SINGH VARMA (Uttar Pradesh) : We know how to slap back.

SHRI K. P. SUBRAMANIA MENON : You do not know how to run your economy.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : You are representing your party's views, I think.

SHRI S. D. MISRA : Yes, I am. We should have nuclear bomb. That is my request. The time has come and our national honour demands it.

I close with my last point. This Government as is apparent from the numbers is a minority Government. As regards the party position both in this House and in the other House, some of us rightly or wrongly, who do not agree with them, are away from them, or they are away from us; it is the same thing. The Prime Minister is the Leader of the House, she is the Prime Minister of the country. So, the Leader of the Opposition here is the official leader of the opposition. Since the last four or five months we have been raising this question. It should not be on our request but of their own accord that this Government should have given the facilities and amenities to the leader of the recognised opposition. The other day in the last session it was I who put this question to Shri K. K. Shah who replied that they were trying to bring a Bill about the amenities and facilities of the Leader of the Opposition. It is not for Mr. Mishra or Mr. Singh that I am wanting them. Today they are the

leaders of the Opposition. Tomorrow anybody else may be the Leader of the Opposition. In this very country in about half a dozen States there is a recognized opposition including my own State of Uttar Pradesh. The Leader of the Opposition has the same facilities and amenities as a Minister. Since the last four months that facility has not been granted to these Leader. The reason seems to be that this Government does not want democracy to function. Not that he has something to do with the Government and for which he has to be paid, but it is a party system, it is a recognized way of democratic functioning. Nothing is being done. The Chairman of my party wrote two or three letters to Shrimati Gandhi, and in spite of that nothing is done. So I say if in this session such things are not brought and the Bill is not passed, we will have to consider what else we can do, and we should not be considered here as persons who are obstructing anything. I give notice to this Government let them consider about their attitude. Why are they so silent about it?

I will close with one sentence, Sir, if you will allow me. We have certain State Governments in this country who are with our Congress. They have certain States in the country with their Congress; what they call themselves we do not know. We have Gujarat and Mysore. Let this toppling game stop. What I am saying is this. We in the Working Committee of the AICC, our Congress, passed a resolution that we should have a Board for unemployment; rural works programme; drinking water programme; and we have thrown this challenge to this Government that we will compete in the rural works programme and all these things through the States. Let me assure you that those States are trying to fulfil what we wanted in spite of this Government's seeing to it that they do not do it.

3 P.M.

Except Maharashtra, nobody is doing; they have neither the time nor the courage to say to their Governments that you compete. So, they are not competing with the performance; they are only competing in something which we cannot do. Therefore, I close my speech with a sad note and...

AN HON. MEMBER : A couplet.

SHRI S. D. MISRA : One couplet ?
I am not Shrinati Tarkeshwari Sinha.
I do not know any.

I can only say that this Appropriation Bill should be called the Misappropriation Bill; it will be more appropriate to call it Misappropriation Bill because out of Rs. 16,000 crores, we are asked to vote only for Rs. 4,000 crores and Rs. 12,000 crores, are being provided without our approval. There should be certain procedures for that. I would say that this game of the Government is very open. There can be neither peace nor progress nor prosperity in this country unless the views and attitudes of this Government change.

श्री रामनिवास मिर्धा (राजस्थान) : उप-सभाध्यक्ष महोदय, अभी माननीय सदस्य अपने भाषण के दौरान तो बातें बतला रहे थे, उन सब बातों के उत्तर देने की कोशिश तो मैं नहीं करूंगा, परन्तु जिस तरह से तोड़ मरोड़ कर बातें रखी जाती हैं, उसका एक उदाहरण मात्र सदन के समक्ष रखूंगा।

फारेन ट्रेड की बातें करते हुए माननीय सदस्य ने कहा कि दुनिया का जो फारेन ट्रेड है, उसमें जो भारतवर्ष का हिस्सा है, वह पहले से बहुत कम हो गया है और उस चीज को उन्होंने पसन्द नहीं किया। लेकिन अगर वे इस बात की तह में जाने की कोशिश करें, तो यह प्रतीत होगा कि पहले हम फारेन ट्रेड में कच्चा माल बाहर भेजा करते थे और उसी के कारण ज्यादातर हमारे यहां से निर्यात होता था। लेकिन पिछले वर्षों में जो औद्योगिक प्रगति हमारे देश में हुई, उसके कारण कच्चा माल बाहर भेजना कम हो गया है और जो आज हम चीजें बाहर भेजते हैं, उनमें ज्यादातर कलकारखानों द्वारा बनाई हुई चीजें ही होती हैं। इसलिए अगर सही दृष्टिकोण से देखा जाय, तो इससे हमारे देश को हानि नहीं, बल्कि लाभ ही हुआ है। अगर हम इस तरह से औद्योगिक प्रगति करते गये, तो मैं समझता हूं कि पुराने जमाने में जो हम सिर्फ बाहर कच्चा ही माल भेजते थे और बाहर से बनी बनाई चीजें मंगाते थे,

मशीनें बाहर से मंगाते थे, वह स्थिति अब उलटी हो गई है जो कि एक बहुत ही संतोष की बात है।

श्री डाह्याभाई व० पटेल : 50 साल बाद।

श्री राम निवास मिर्धा : अब हमारे यहां हरी क्रान्ति की बात बतलाई गई है। मैं यह स्वीकार करता हूं कि जहां तक कृषि की उन्नति का सवाल है, उसमें हमें अभी बहुत कुछ करना बाकी है। हमारा देश बहुत बड़ा है और उसमें अनेकों प्रकार की समस्याएं हैं। जहां तक कृषि का सवाल है, उसमें हमने थोड़ी बहुत गुरु-आत की है। चूंकि हमारा देश एक कृषि प्रधान देश है और अगर किसी चीज की सबसे ज्यादा आवश्यकता है, तो वह यह है कि हम कृषि में उन्नति करें और कृषि से संबंधित जो भी उद्योग हमारे यहां चल सकते हैं, उनको ठीक तरह से चलाने की कोशिश करें। सही दिशा में औद्योगीकरण तब ही होगा जब कृषि के द्वारा जिन चीजों का उत्पादन करते हैं, उनका हम यहां पर इस्तेमाल करें और उनको अपने ही कलकारखानों में बनायें। आज इस देश में कृषि से संबंधित उद्योगों के पनपने की आवश्यकता है और अपने देश में ट्रैक्टर, फर्टिलाइजर तथा अन्य चीजों के उद्योगों को ज्यादा से ज्यादा प्रोत्साहन दिया जाय। अगर हमने इस तरह की कार्यवाही की तो मैं समझता हूं कि कृषि का उत्पादन ज्यादा बढ़ जायेगा और इस तरह से हमारे देश में सही दिशा में औद्योगीकरण हो पायेगा।

कृषि उत्पादन में पिछले वर्ष बहुत प्रगति हुई है और इसमें दो राय नहीं हो सकती हैं, लेकिन हमारे प्रयास इस दिशा में शिथिल पड़े जायेंगे, तो मैं समझता हूं कि वह एक बहुत ही गलत बात होगी। हरित क्रान्ति की बात कही जाती है और देहात के क्षेत्र में पिछले कुछ वर्षों में एक नई जागृति, एक नई चेतना कृषि उत्पादन बढ़ाने के लिए उत्साह नज़र आ रहा है और यह हमारी सबसे बड़ी जीत है। इसी के

[श्री राम निवास मिर्धा]

आधार पर हम अपने देश को आगे बढ़ा सकते हैं। इस वर्ष हम 10 करोड़ टन उत्पादन कर पाये हैं, जो कि एक बहुत ही खुशी की बात है। लेकिन यह उत्पादन कितना कम है, हमारी देश की आवश्यकता को देखते हुए, यह इस बात से प्रतीत होगा कि 10, 15 वर्ष पूर्व जो भी हमारे देश में फी व्यक्ति खाद्यान्न की खपत थी, आज करीब-करीब वही है। आप पौष्टिक पदार्थों की बात को छोड़ दीजिये, दूध, दही, मछली की बात छोड़ दीजिये, लेकिन जहां तक खाद्यान्न की खपत का प्रश्न है, वह मेरे खयाल में पिछले 10, 15 वर्षों के मुकाबले में फी व्यक्ति के हिसाब से खपत में कोई कमी नहीं हुई है। इसी चीज को दृष्टि में रखते हुए हमें आगे बढ़ना है और खेतीबाड़ी की प्रगति के लिए सब तरह की कोशिश हमें करनी है।

अभी फर्टिलाइजर की बात कही गई है। फर्टिलाइजर की खपत इस साल कम हुई, यह भी एक चिन्ता की बात है। इधर हम कहते हैं कि हरित क्रान्ति तेजी से बढ़नी चाहिये और उसके लिए फर्टिलाइजर एक बहुत ही आवश्यक चीज है। अगर हम फर्टिलाइजर की खपत पहले से कम करेंगे, तो यह हमारे देश के लिए हानिकारक बात होगी। इसलिए मैं सरकार से निवेदन करूंगा कि वह इसके कारणों का पता लगायें। चूंकि हमारे देश में और भी फर्टिलाइजरों के कारखाने लगाये जाने वाले हैं और अगर आज जैसी स्थिति रही तो इसका मतलब यह होगा कि फर्टिलाइजर का उत्पादन तो हमारे देश में बढ़ता ही चला जायेगा, लेकिन उसकी खपत निरन्तर कम होती चली जायेगी।

अब प्रश्न यह हो सकता है कि हमारी सरकार किसानों को क्रेडिट देना चाहती है, वह छोटे किसानों को खपत बढ़ाने के लिए सहायता करना चाहती है, मगर इस चीज से यह मालूम होता है कि वह छोटे किसानों को खपत बढ़ाने के लिए उचित ढंग से सहायता नहीं दे पाई है,

उसके वितरण की व्यवस्था में कुछ कमी हो सकती है। जो भी कारण हो, सरकार इस बारे में अच्छी तरह से अध्ययन करेगी और इस समस्या को हल करने की कोशिश करेगी।

कृषि उत्पादन के संबंध में एक बात यह भी है कि सरकार की प्राइस पालिसी क्या हो। कभी कभी हम ऐसा सोचते हैं, क्योंकि खाद्यान्नों के चीजों के दाम बहुत बढ़ गये हैं, इसलिए किसानों को भी बहुत आमदनी होने लगी है, लेकिन वस्तुस्थिति ऐसी नहीं है। हमारे यहां खरीद फरोख्त की जो व्यवस्था है, वह बहुत दूषित है। जब खाद्यान्न बाजार में आने लगते हैं, जब नई फसल आने लगती है, तो उस समय भाव दब जाते हैं और कुछ ही महीनों में जो बड़े किसान हैं, जो बड़े व्यापारी हैं, वे सरकारी बैंक और सरकारी नीतियों के कारण काफी अनाज इकट्ठा कर लेते हैं और कुछ ही महीनों के बाद उसी अनाज को डेढ़ गुना और दुगुना भावों में जनता के सामने बेचते हैं जो कि उसकी खपत करती है। इसका परिणाम यह होता है कि जो साधारण नागरिक है, जो अनाज खपत करता उसको कोई फायदा नहीं होता है। इसलिए इस व्यवस्था को जल्द से जल्द ठीक किया जाय और हमारे देश में जो भाव चढ़ते और बढ़ते हैं, उन्हें कम किया जाय ताकि सबको राहत मिल सके।

इसके बाद स्टेट ट्रेडिंग की बात आती है। मेरा सरकार से यह सुझाव है कि जो भी कृषि की चीजें हैं, चाहे गेहूं हो, चावल हो, मूंगफली हो, कपास हो, जूट हो, हर चीज के भाव अगले दो तीन वर्षों के लिए निर्धारित कर दिये जाने चाहिये और फिर सरकार ऐसी व्यवस्था करे कि इन सारी चीजों को इसी भाव पर खरीदने के लिए तैयार रहे। यह चीज वह चाहे स्टेट ट्रेडिंग के द्वारा करे या फूड कारपोरेशन के द्वारा करे, परन्तु उसे इस चीज को अवश्य करना चाहिये। अगर वह इस तरह से कोई निश्चित नीति नहीं बनाये तो हमारे कृषि उत्पादन को

बड़ा धक्का लगेगा। अब खाद्यान्नों से हट कर मैं कपास और जूट इत्यादि की ओर सदन का ध्यान आकर्षित करना चाहूंगा। कपास का उत्पादन हमारे देश में बहुत बढ़ता-घटता है और आज भी यह स्थिति है कि करोड़ों रुपए की कपास विदेशों से मंगानी पड़ती है। यह भी हमारे लिए तर्क की बात है। इसके लिए भी सरकार को एक नीति बनानी पड़ेगी। इतने वर्षों तक हमने कृषि की ओर ध्यान नहीं दिया, न ही उसमें गोध या रिसर्च की गई। कपास की मिसाल लें तो सबसे पिछड़े हम कपास के क्षेत्र में हैं। इसलिए सरकार ने जो भी थोड़ी बहुत पहल ली है कपास के बारे में रिसर्च करने की, उसके अच्छे बीज बनाने की, उसकी उत्पादन व्यवस्था में सुधार करने की, उसके बजाय अब आवश्यकता है कि उसके लिए बहुत ही विस्तृत और बृहद कार्यक्रम होना चाहिए ताकि कपास की खात बढ़ सके, उत्पादन बढ़ सके और अच्छे फल की कपास देश में पैदा हो सके, जो बाहर से मंगानी पड़ती है।

इसी प्रकार जूट का सवाल है। जहां तक जूट के उत्पादक का प्रश्न है, मेरी समझ में उससे बड़ा कोशिशित वर्ग हमारे देश में नहीं है। वह बिलकुल मिल-मालिकों पर आश्रित है। इसमें इतनी घटत-बढ़त होती है और उसका नुबसान होता है गरीब किसान को जो जूट पैदा करता है, उसके ऊपर सारा भार पड़ता है। इसलिए मैं सरकार से निवेदन करूंगा कि सारा जो जूट उद्योग है उत्पादन से लेकर उसकी मेन्चू फैब्रिकिंग से लेकर एक्सपोर्ट तक इसकी जो सारी पृष्ठभूमि है, जूट उद्योग से सम्बन्धित जो सारी बातें हैं, एक कमीशन बना कर उनकी जांच की जाय और एक ऐसी व्यवस्था बनाई जाय ताकि हम इस बहुत ही पुराने उद्योग को ठोस नींव पर ला सकें। पिछली बंगाल सरकार ने इस तरह की कमेटी बनाई थी। मैं नहीं समझता कि आज कल जो व्यवस्था

है, उसमें वह कमेटी काम करेगी या नहीं करेगी लेकिन मेरा सुझाव है कि उस कमेटी को बृहद रूप दे दें, उसमें नए सदस्य डालना चाहें तो डाल दें, केन्द्रीय सरकार की कमेटी मानकर उसको सारा दायित्व दिया जाय। जूट की जो भी समस्याएं वह उन सबका अध्ययन करें और अध्ययन करने के बाद समस्या का हल निकाले। पिछले कई वर्षों से हम सुनते आए हैं कि जूट का बफर स्टॉक बनेगा, एस० टी० सी० जूट खरीदेगी, उत्पादकों को सही मूल्य मिल पाएगा, लेकिन कुछ भी नहीं हो पाया है, केवल मिल-मालिकों को मुनाफा होता है। इस प्रकार एक बहुत ही अच्छी और पुरानी इंडस्ट्री को आघात पहुंचता है।

इसी सम्बन्ध में एक बात आती है। हमने ऐसा निश्चय किया है कि साल-दो साल में ही हम बाहर से, अमरीका से जो पी० एल० 480 के खाद्यान्न मंगाते थे, वे बन्द कर देंगे। यह बहुत ही स्वागत योग्य बात है और मुझे पूर्ण विश्वास है कि सरकार इस नीति पर डटी रहेगी और किसी प्रकार का उसमें परिवर्तन लाने की चेष्टा नहीं करेगी। लेकिन एक नया खतरा हमारे सामने और आ रहा है। कुछ दिन पहले इस तरह का समाचार मिला था कि अगले कुछ वर्षों में करीब 100 करोड़ की कीमत के दूध का पाउडर मंगाने की योजना बनी है और उसके बारे में कुछ करार हुए हैं। मैं आपकी मार्फत सदन को और विशेषकर सरकार को कहना चाहूंगा कि यह बहुत घातक निर्णय है। जिस तरह आज हम बैठ कर सोचते हैं कि पी० एल० 480 के अन्दर जो खाद्यान्न हमारे देश में आए, उनसे हमारे देश की कृषि को धक्का लगा, उसी तरह कुछ वर्षों बाद दूध की पाउडर करोड़ों, अरबों रुपए मूल्य का हमारे देश में आने लगे तो जो भी थोड़ा बहुत गोपालन का काम है, जो भी डेरी उद्योग को पनपाने की कोशिश हो रही है, वह सारा प्रयास शिथिल हो जायगा और हमें बहुत ही पछताना पड़ेगा औ

[श्री रामनिवास मिर्चा]

जो आज सोचते हैं 5-7 साल बाद इस सम्बन्ध में भी वही सोचना पड़ेगा। इसलिए मैं सरकार से निवेदन करूंगा कि वह इसके बारे में पुनर्विचार करे और बाहर से जो यह सस्ता दूध इत्यादि आता है, उसको रोकें और उतना पैसा यदि हमारे यहां दूध उत्पादन के लिए योजना में लगाएं तो मैं समझता हूं कि बहुत ज्यादा प्रगति हो सकती है और बहुत ही अच्छे तरीके से हम गोपालन और उससे सम्बन्धित जो उद्योग हैं, उनको पनपा सकते हैं।

इसी तरह से तेल का प्रश्न है। मूंगफली का उत्पादन क्यों नहीं बढ़ता है। उत्पादन बढ़ाने की चेष्टा नहीं की जाती, बाहर से कभी अमरीका से सोयाबीन आगते हैं, कभी रशिया से सन-फ्लावर आयल आगते हैं; क्योंकि वह सुगम रास्ता नजर आता है। इसलिए कोई यह कोशिश नहीं करता कि साल दो साल उस चीज को बन्द करके यहां उत्पादन बढ़ाने की कोशिश करें ताकि बाहर से आगने की आवश्यकता न पड़े। इसी पृष्ठभूमि में सरकार से निवेदन करूंगा कि बाहर से किसी भी तरह की सहायता पर आश्रित रहने की आदत छोड़ दें, चाहे वह खाद्यान्नों के लिए हो या किसी और तरह की राहत सहायता के लिए हो—सबको बन्द कर

। राजस्थान, बिहार आदि में जो अकाल-राहत कार्य चलते हैं, वहां देश-विदेश से, पता नहीं कहाँ-कहाँ से लोग झंडे लेकर पहुंच जाते हैं, कोई किसी धार्मिक संस्था द्वारा आता है, कोई कहीं से। दुनिया भर के लोग वहां आकर पसा कितना लाते हैं, यह मैं नहीं कह सकता, लेकिन वहां जाकर ऐसा ढिंढोरा पीटते हैं जैसे हनुस्तान बिलकुल अधमरो देश है और जो भी थोड़ी बहुत सहायता आती है, उसकी वजह से ही हम जिन्दा हैं। यह बहुत ही शर्म की बात है। जितना हम कुल खर्च करते हैं राहत कार्यों में उसमें दो-चार फीसदी की सहायता ही मिल पाती है। दो-चार फीसदी की इस

सहायता को क्या हम बन्द नहीं कर सकते यह देखते हुए कि अन्तर्राष्ट्रीय क्षेत्र में हमको जो शर्मिन्दगी उठानी पड़ती है, उसकी कोई हद नहीं? आप विदेश जायें तो टेलीविजन प्रोग्राम में और अखबारों में भूखे-नंगे बच्चों की तस्वीरें देखेंगे। उनसे जब पूछा कि यह तस्वीरें क्यों छापते हो, तो उन्होंने कहा कि ये तस्वीरें नहीं छपवायेंगे तो चन्दा नहीं मिलेगा और चन्दा नहीं मिलेगा तो वहां पर हम कार्य कैसे करेंगे। मैं सरकार से बहुत गम्भीरता से कहूंगा कि इस सारी व्यवस्था को इस दृष्टिकोण से देखें और उसको बिलकुल बन्द करने की कोशिश करें। मैं समझता हूं कि हम देश में स्वावलम्बी बन सकते हैं और आज जो बाहर से मदद मिलती है, उसको बन्द कर दें तो भी कोई विशेष फर्क देश की स्थिति पर पड़ने वाला नहीं है।

एक बात मुझे भावों के बारे में और कहनी है। जैसा मैंने पहले कहा था, प्रति व्यक्ति खपत देश में जो 10-15 साल पहले थी वही है, शायद थोड़ी बढ़ी है। लेकिन अगर प्राइस इन्डेक्स की ओर देखें तो मालूम होगा कि वह दुगुना हो गया है। एक तरफ तो हमारी फी व्यक्ति खपत खाद्यान्नों की करीब-करीब वही है, लेकिन दूसरी ओर भाव बढ़ने के कारण वकिंग क्लास का प्राइस इन्डेक्स डबल हो गया है। यह बहुत विचित्र स्थिति है, जिस पर हमें सोचना है। इसका केवल एक कारण यह हो सकता है कि हमें खाद्यान्न उपलब्ध तो थे, लेकिन फिर भी वितरण की व्यवस्था दूषित थी, लोगों ने दबा दिया समय पर बाहर नहीं निकाला और भावों को इतना ऊपर चढ़ने दिया। उसकी सप्लाई में विशेष कोई फर्क नहीं पड़ा, सप्लाई बढ़ी है, लेकिन प्राइस इन्डेक्स डबल हो गया। इसलिए पहले जो बात कही उसकी पुष्टि इस दृष्टि से होती है कि हमारी मार्केटिंग, प्राइसिंग और डिस्ट्रीब्यूशन की जो व्यवस्था है खाद्यान्नों की और कृषि की चीजों की वह बहुत ही दूषित है और उसके बारे में सरकार ...

श्री एस० ड० मिश्र : केवल मुद्रा स्फीति है, इनफ्लेशन (इन्फ्लेशन प्रोडक्शन) क्या आप इससे एग्री करते हैं ?

श्री रामनिवास मिर्धा : जहाँ तक उत्पादन का सवाल है, मैं बाह्य फीसदी खपत कुछ थोड़ी सी बढ़ी है, लेकिन प्राइस इन्डेक्स दूना बढ़ गया। उत्पादन बढ़ा है हर स्तर पर बढ़ा है, लेकिन व्यवस्था की खराबी से इतनी बढ़ी दिक्कत हमारे सामने आ रही है।

एक बड़ी खतरनाक और नई बात हो रही है। श्रीमान्, बाजार में कुछ मजदूरों ने हड़तालें की, इंजीनियरिंग वालों ने की, टेक्सटाइल्स वालों ने की, जूट वालों ने की। जूट में क्या हुआ ? उन्होंने कहा कि हमारा वेतन बढ़ाया जाय, बात जाय नहीं, पिछले कई वर्षों से जूट मिलों के मजदूरों का वेतन बंगाल में नहीं बढ़ा। सारे देश के दूसरे औद्योगिक क्षेत्रों में वेतन बढ़ गये, लेकिन वहाँ नहीं बढ़े। वहाँ भी वेतन बढ़ने चाहियें थे, लेकिन जूट मिल वालों ने क्या रवैया अपनाया। उन्होंने कहा कि अगर सरकार हमारी एक्साइज ड्यूटी कम करे तो हम वृद्धि स्वीकार करेंगे और खुले आम कहा, सरकार को दबाया और प्रेशराइज किया। मैं इसे बहुत खतरनाक प्रवृत्ति मानता हूँ कि लेबर यूनियन या बिग लेबर और बिग बिजनेस मिल कर बिग गवर्नमेंट के सहयोग से, उनकी साजिश से इस तरह की रियायतें देते रहें, जिससे कि कंज्युमर और जनता का नुकसान हो। तो यह बहुत खतरनाक स्थिति है। अगर वेतन वृद्धि होनी है, तो वह मिल मालिकों के मुनाफे में से होनी चाहिए। यह कभी नहीं माना जा सकता कि सरकारी खजाने से पैसा दे कर, एक्साइज में छूट दे कर उनकी वेतन वृद्धि की जाय। अगर यह बात रही तो मिल मालिक तो हमेशा ही वेतन वृद्धि करने के लिए तैयार हो जायेंगे।

श्री महावीर यागी : इतनी समझदारी की

बात कर रहे हो तो वहाँ आपकी जगह नहीं है। इधर आ जाओ।

श्री रामनिवास मिर्धा : अब उसका उत्तर तो मैं शुरू में ही देना चाहता था। मिश्र जी ने कई बातें कहीं, कितनी बुनियादी थीं, कितनी बेबुनियाद थीं उस बारे में और जगह बात करेंगे, लेकिन यह प्रवृत्तियाँ हैं और मैं समझता हूँ कि सरकार भी इन पर गौर करेगी और अगर आप और हम मिल कर इन बातों पर गौर करेंगे, तो यह सार्वजनिक हित की बातें हैं, उनकी ओर सरकार का ध्यान आकर्षित करना ही चाहिए।

श्री प्रेम मनोहर (उत्तर प्रदेश) : सार्वजनिक हित की ही बातें यहाँ नहीं होती हैं।

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : That is a very reasonable suggestion. In such matters let us all consider together.

श्री रामनिवास मिर्धा : सरकार सुनेगी। आखिर हमारे यहाँ प्रजातन्त्र की व्यवस्था है और इसमें कहने से और करने से ही हम आगे बढ़ सकते हैं और कोई हथियार हमारे और आप के पास नहीं है। इसलिये मुझे पूर्ण विश्वास है कि आपने और हमने जो बातें कही हैं, उन पर सरकार ध्यान देगी और मैं समझता हूँ कि अगर इस तरह की आइन्दा वेतन वृद्धि होती जायगी, तो हमारे देश में इनफ्लेशन बढ़ता जायेगा और सरकार की आमदनी घटती जायेगी और बिग लेबर और बिग बिजनेस की साठ-गांठ से और सरकार पर उस के दबाव से सारी व्यवस्था बिगड़ जायेगी और वह जो मिल-मालिकों ने खुले आम कहा, यहाँ पर कहा, कलकत्ते में कहा कि अगर यह मानते हो तो हम तैयार हैं नहीं तो हम मानने के लिए तैयार नहीं हैं, यह प्रवृत्ति उचित नहीं है। अगर सरकार चाहती थी कि उनकी वेतन वृद्धि होनी चाहिए, तो वह मिल मालिकों के मुनाफे में से

[श्री रामनिवास मिश्रा]

होनी चाहिए थी, उसमें कटौती कर के होनी चाहिए थी न कि वह किसी और ढंग से की जानी चाहिये थी।

अब एक दो बातें और हैं जिनकी ओर मैं सरकार का ध्यान आकर्षित करना चाहता हूँ। हमारे यहां पर सार्वजनिक क्षेत्र में कई कारखाने हैं उद्योग के। इसी तरह से कई राज्य सरकारों ने भी अपने सार्वजनिक क्षेत्र में उद्योग शुरू किये हैं। हमें कोई पता नहीं है कि उनके पीछे क्या उद्देश्य है, कौन से उद्योग और कल कारखाने राज्य सरकारें शुरू कर रही हैं, क्या उन को मुनाफा होता है, कौसी उनके प्रशासन की व्यवस्था है। यहां का ब्यूरो आफ पब्लिक इंटरप्राइज जो है, वह भी अनभिज्ञ है। यह एक बहुत बड़ा इंटरप्राइज का सेक्टर है, जो बढ़ता जा रहा है और उस पर कोई नियंत्रण भी नहीं है और नियंत्रण को छोड़ कर उसके बारे में हमारे पास कोई जानकारी भी नहीं है। इसलिये मैं मंत्री महोदय से निवेदन करूंगा कि वे इस बारे में कोई जांच करें कि किस-किस स्टेट में किस-किस तरीके के उद्योग शुरू हुए हैं। क्या उसके पीछे रेशनल है। कोई चमड़े का कारखाना शुरू कर रहा है और कोई बियर बनाने का कारखाना शुरू कर रहा है और कोई और किसी तरह का कारखाना शुरू कर रहा है, कांच बनाने का कारखाना कोई शुरू कर रहा है, तो अगर हमको सार्वजनिक क्षेत्र को भी परिपक्व करना है, तो उसके पीछे एक नीति होनी चाहिए और इस प्रकार की नीति कि जिसमें निजी क्षेत्र के व्यक्ति नहीं जा सकते और नहीं जाने चाहि और उन क्षेत्रों में राज्य सरकारों और केन्द्रीय सरकार को जाना चाहिए। लेकिन आज इसके विपरीत हो रहा है। कहने का मतलब यह है कि उसके पीछे कोई औचित्य है या नहीं है, कोई विचार-धारा है या नहीं, यह हमें ठीक मालूम नहीं और यह चिन्ता का विषय इसलिए है कि जो भी राज्य इस प्रकार

के उद्योग लगा रहे हैं, उनके पास खुद का पैसा नहीं। सब रिजर्व बैंक के कर्ज पर चलते हैं और ओवर ड्राफ्ट धड़ाधड़ लेते हैं और वह पैसा उद्योगों पर लगाते हैं। इस लिए हमारे सदन का यह अधिकार है कि हम जानें कि किस तरह से यह उद्योग लग रहे हैं, क्या उनका औचित्य है और उसके पीछे क्या पृष्ठभूमि है और क्या नीति है। इस बारे में भी सरकार विशेष-तौर पर ध्यान दे, यह मैं चाहता हूँ।

एक बात मिश्र जी ने कही कि जो भी सरकार उधार लेती है, बारो करती है उसकी एक सीमा होनी चाहिए। मैं भी इस बात से सहमत हूँ और वह कानून हम और आप ही बनायेंगे, सरकार कानून लायेगी। सरकार के द्वारा ही वह कानून लाया जायगा, लेकिन मैं नहीं समझता कि इसमें उनको क्या एतराज हो सकता है—कोई भी लिमिट वह रखे, लेकिन सोच समझ कर कोई ऐसी लिमिट रखें कि जिससे बढ़ने की वह कुछ वर्षों तक आगे कोशिश न करें। यह एक सेल्फ रिस्ट्रिक्ट होगा और उसमें ही स्कीमें आगे बढ़ती जायेंगी। लेकिन इससे भी ज्यादा एक और खतरनाक चीज है। बारोइंग में तो पैसा देना पड़ता है, लेना पड़ता है, लेकिन एक गारंटी करने का सिस्टम चला है, विशेषतौर पर राज्य सरकारों के स्तर पर। कोई पूंजी-पति आया और उन्होंने उसके दस या पचास लाख रुपये के शेयर खरीदे, राज्य सरकारों ने और उसको 40 या 50 लाख रुपया ग्रांट दे दी या लोन दे दिया और उसके बाद 50 लाख या करोड़ रुपये की गारंटी दे दी...

श्री एस० डी० मिश्र : सेंटर भी कुछ इस्टीमेट्यूशन्स को जो रुपया विदेश से आता है, उसकी गारंटी करता है। जैसा आप जानते हैं कि फर्टिलाइजर फैक्टरी जो कोआपरेटिव सेक्टर में हो रही है, के लिए है।

It is under the guarantee of the Central Government that the money is given.

श्री रामनिवाज मिर्धा : आपने जो कहा उस की मैं परिधि बढ़ाना चाहता हूँ कि गारंटी के लिए भी सरकार की नीति होनी चाहिए और एक पूरी तस्वीर सरकार के सामने होनी चाहिये कि कौन-कौन चीजों के लिए गारंटी दी गयी ।

फिर मैं राज्य सरकारों की जो कार्य व्यवस्था है, उसकी ओर ध्यान दिलाना चाहता हूँ कि वहां पर तो कई चीज ठीक तरह से चलती नहीं और वह भी धड़ाधड़ लोन देते जाते हैं और लोन ऐसी-ऐसी बातों के लिए देते हैं, जिनके लिए पब्लिक कारपोरेशन लोन नहीं देता ।

[MR. DEPUTY CHAIRMAN in the Chair]
इसलिए मेरा निवेदन है कि राज्य सरकारों का जो क्षेत्र है सार्वजनिक क्षेत्र, उस बारे में विचार होना चाहिए और सरकार की ओर से उसके बारे में स्पष्टीकरण आना चाहिए और नहीं तो आगे स्थिति बिगड़ सकती है । राज्य सरकारें पूंजीपतियों को और भी रियायतें देती हैं और एक सिस्टम बन गया है । एक पूंजीपति एक राज्य में जायगा और वहां बात कर के कुछ लोन का और कुछ रियायतों की और मदद की एक बट्टी लिखवा लेगा और फिर वह उस चिट्ठी ले ले कर दूसरे राज्य में जायगा और कहेगा कि हमको वहां इतना मिल रहा है, आप क्या देंगे । तो कहने का मतलब यह है कि वे एक प्रकार की सौदेबाजी करते रहते हैं । मैं यह कहना चाहता हूँ कि इस तरह की रियायतें देश पर बंदिश होनी चाहिए । अगर भारत सरकार से पैसा उधार ले कर आपने बिजली उत्पादन किया और किसी एक पूंजीपति को उत्पादन के कम दाम पर वह बिजली दे दी तो उसका क्या नतीजा होगा ? उसका कोई औचित्य भी नहीं है । इसे देखना भारत सरकार का दायित्व है, क्योंकि जो भी पैसा है वह प्लानिंग कमीशन के द्वारा राज्य सरकार को दिया गया है । किस तरह से वह लौटेगा, यह उनको भी देखना चाहिए । इसलिए प्लानिंग कमीशन को भी इस बारे में कुछ न कुछ सोचना

चाहिये । हमारी केन्द्रीय सरकार को भी सोचना चाहिए कि जब यह रियायतें पूंजीपतियों को दी जाती हैं, चाहे वह शेयर कैपिटल के रूप में हों या लोन के रूप में हों, या गारंटी के रूप में हों तो उनके लिये क्या नीति रखी जाय । वैसे इन सब कामों के लिए फाइनेंस कारपोरेशन बना हुआ है । वह सरकारी संस्थान है, जिस का कर्तव्य यह है कि उद्योगों की मदद की जाय । लेकिन उनकी कुछ ऐसी कंडीशन्स हैं कि जो वे लोग पूरी नहीं कर सकते, इसलिए वे उस के पास न जा कर राज्य सरकारों के पास जाते हैं और इतना पैसा ले लेते हैं कि जो न तो वे चुका सकते हैं और न उतार सकते हैं । इसलिए राज्य सरकारों को भी इस बारे में सोचना पड़ेगा और इसकी व्यवस्था करनी पड़ेगी ।

अंत में मैं कहना चाहूंगा राजस्थान नहर के बारे में । कितनी ही दफा बात कर चुके हैं और सुन चुके हैं । कई वर्षों से यह चीज चली आ रही है, करोड़ों रुपये लग गये हैं, करोड़ों रुपया हम हर साल ब्याज दे रहे हैं जब कि उसका कोई फायदा हमको नहीं मिल रहा है और हर साल हम देखते हैं कि अकाल की स्थिति राजस्थान में है और विशेष कर पश्चिमी राजस्थान में तो उसके लिए विशेष प्रबंध करते हैं । तो मैं सरकार से एक निवेदन और मांग करूंगा कि इस योजना को एक राष्ट्रीय महत्व की योजना मान कर इसको जल्दी से जल्दी समाप्त करा दें । पिछले वर्ष और इस वर्ष में मिला कर करीब सौ करोड़ रुपया केवल राहत कार्य के लिए राजस्थान में हमने खर्च कर दिया और यदि 5 करोड़, 10 करोड़ रुपया भी कभी अगर हम केन्द्र से मांगते हैं कि राजस्थान नहर के लिये हमें मदद के रूप में दिया जाय, तो वह मना कर देते हैं । वह हमें मिलता नहीं । अगर यही सौ करोड़ रुपया पिछले पांच वर्षों में राजस्थान नहर पर खर्च कर दिया जाता, तो आज जो लाखों लोगों को अकाल के कारण परेशानी हो रही है, वह कभी नहीं होती ।

[श्री रामनिवास मिश्र]

इसलिये मैं सरकार से निवेदन करूंगा कि इसके बारे में जरा दूरदर्शी दृष्टिकोण अपनायें और हमारी एक राष्ट्रीय महत्व की जो यह योजना है, उसके बारे में गम्भीरता से सोचें। उनके खुद के दृष्टिकोण से, वित्तीय दृष्टिकोण से भी यह आवश्यक है कि इतना पैसा लगाने के बाद उस पैसे को सार्थक बनाने के लिये इस योजना को जितनी जल्दी समाप्त किया जा सके, उतनी जल्दी समाप्त किया जाय। इसलिये इन शब्दों के साथ, इसी विनय के साथ, इसी एक मांग के साथ मैं अपना भाषण समाप्त करूंगा। राजस्थान कैनल का जो विशेष महत्व है हमारे देश के लिये, हमारे प्रदेश के लिये और हमारा जो इतना बड़ा बार्डर है, उसकी सुरक्षा के लिये, उसकी बेहवूदी के लिये, हर दृष्टिकोण से इसको आप देखें। यह एक बहुत ही महत्वपूर्ण योजना है और मैं आशा करता हूँ कि सरकार इसकी ओर जरूर ध्यान देगी।

SHRI D. THENGARI (Uttar Pradesh) : Sir, we do not find any justification for the Government to come forward with any additional demands because the Government has failed to fulfil even the primary expectations of the people. For example, it has been rightly stated that unemployment and underemployment are the most vital problems of our Indian economy but planning, not being conducive to the eradication of unemployment, has failed so far to solve the problem. In this context I should like to know from the Government one thing. Our President, though in his personal capacity, has given a sort of thesis or a comprehensive plan for eradication of unemployment. I would like to know whether the Government has studied this comprehensive plan by Shri V. V. Giri, thought it is in his personal capacity, and what are the reactions of the Government to this Plan? Particularly in the rural areas the problem of unemployment and underemployment is assuming dangerous proportions. The Government is aware—though not much has been done in this respect—that land reforms have not been properly implemented in the

different States, that surplus lands consequent to land legislations have not been distributed to the landless labourers, particularly those people belonging to the Scheduled Castes and the Scheduled Tribes and the provisions of the Minimum Wages Act have not been extended to agriculture in the entire country though there has been a persistent demand for this on behalf of the agricultural labourers. We also know that we have not cared to develop agro-industries which would be helpful as subsidiary industries to provide employment during the off season period to peasants and also to agricultural workers.

Regarding industrial workers, the entire labour in the country is agitated because the Government has not taken any decision on the recommendations of the National Labour Commission. The Commission submitted its recommendations on 31st August last and nothing has been done so far, not even deliberations, with a view to giving a proper shape to the labour policy of the Government of India. We should like to know when that will be done how it will be expedited. The industrial workers throughout the country are discontented because they are not getting their legitimate demands met. The Wage Board have failed to give them their legitimate due and now the time has come when the very character and composition of the Wage Boards should be changed. They should be converted into tripartite forums for collective bargaining with the representative of the Government only to help the process of mutual consultation, mediation and final agreement. Even it is necessary to change or to introduce appropriate changes in industrial laws particularly with a view to bringing all those who are in employer-employee relationship within the framework of industrial laws. Therefore it is necessary to define industry as any activity in which the employer-employee relationship persists. It is also necessary that in order to preserve and promote industrial peace a sense of responsibility must be inculcated in the workers. That cannot be done by mere speeches. For that it is necessary that there should be progressive laborisation of industries by which I mean that labour should be evaluated in terms of shares. Thus every worker should be a shareholder of his respective industry whether it is in the private or in the public sector. But we are

sorry to note that the Government of India which is the biggest employer in the country is not conducting itself as a model employer. For example, we are aware how its own employees were compelled to resort to a token strike on 19th September 1968 and how the Government came down with a heavy hand on the strikers and even now some of the cases are pending.

Now the Government has announced the appointment of the Third Pay Commission but the Government employees are not satisfied with this announcement for various reasons. In the first place no labour representative or representative of the Central Government employees is included in the body of the Pay Commission. Secondly, the Government employees expected that interim relief would be declared even before the Commission commenced its work in the light of the increased cost of living but the matter has been postponed. It has been entrusted to the Commission which may take its own time. Thirdly, no time limit has been prescribed for the completion of the Commission's work. And again there has been no firm commitment on the part of the Government regarding the need-based minimum wage and the protection of the real wage. In the absence of such assurance the entire work of the Pay Commission would become useless, would come to nothing. In view of all these factors Government servants are not quite satisfied with the composition and terms of reference of the Pay Commission.

Simultaneously, railway employees who number 16 lakhs are demanding that a separate Wage Board should be constituted for them in view of the large number of categories of employees in the Railways and if a stand was taken that such a separate Wage Board is not possible, at least a separate cell within the Pay Commission should be constituted to go through their pay scales.

And with a view to normalising the employer-employee relationship in the Central Services I urge that the Government should withdraw whatever cases are going on as a consequence of the strike of 19th September. The Government of India, as I said, has failed to fulfil its duty as employer and the recent strike of the Himachal Pradesh employees is another example of it. In Himachal

Pradesh the employees have been demanding Punjab scales and the Government of Himachal Pradesh which is strictly under the Central Government has come forward with a statement that they would have fresh recruitment on the basis of permanency. This is highly undemocratic. This is snatching away the right to strike and the Government must be aware that the right to strike is the legitimate weapon in the armoury of the workers and if that is snatched away the workers will have no other alternative but to resort to revolution. It is not desirable and therefore the Government must protect, safeguard and respect the right to strike of the Himachal Pradesh employees and come out with an assurance that there won't be any victimisation, that there won't be any fresh recruitment and that Punjab pay scales would be granted to them. Though we have now crossed the threshold of the Fourth Five Year Plan I am sorry to say that we have not yet finalised national policies on employment, productivity, prices and incomes during the Fourth Plan period. Finalisation of these policies is necessary; otherwise at the end of the Fourth Plan period we will find ourselves in conditions worse than what exist today.

There has been much talk about socialism. I do not go by words. Prophet has said that the letter killeth. I do not know whether socialism is one such word. Even now we find that not much has been done effectively to minimise the disparity in income. For example, even now a major portion of all unearned incomes has not been properly diverted into public utilities. Appropriate measures such as consumption tax have not yet been taken to minimise the disparity. As a matter of fact there should be a fixation of ratio between the minimum and the maximum expendable income in the country at 1 to 20 immediately. I personally suggest that a constant and conscious endeavour should be made to reduce the same to 1 to 10. It is not merely an economic problem as some of our socialist friends presume; the problem is more psychological because the problem is how to reconcile incentive with equality. If equality is established with the materialistic values of life where only material advantages are prime considerations then it would be impossible to have incentives for personal development without having disparity in incomes.

[Shri D. Thengari]

Therefore, it is necessary that we introduce in our public life, in the entire atmosphere, not only materialistic values of life, but also a co-ordinated system of the materialistic and non-materialistic values of life, under which social status will be an incentive over mere material gains and in which the higher the social status, the smaller would be the sphere of enjoyment and the wider the sphere of enjoyment, the lower will be the social status. In this way, there should be a co-ordinated system of enjoyment and social status introduced. Then alone it is possible to bring about equality. This is one thing which I want to suggest at this stage.

Even for capital formation the Government has not taken suitable measures. The problem of capital formation has not been properly dealt with. It is not necessary to presume that the process of capital formation is an integral part of capitalism. These are two different things, but nothing has been done, for example, regarding the revival of the spirit of *Swadeshi* or regarding introducing changes in our consumption pattern or for the fullest utilisation of the installed capacity in our industry, for a vigorous drive for import substitution, for the rationalisation of imports, for the imposition of still higher excise duties on luxury goods or for a reduction in all unnecessary, unproductive and superfluous expenditures. As you are aware, the Public Accounts Committee has recently observed that losses and avoidable and infunctious expenditure in the various Government departments examined by them during 1969-70 totalled Rs. 42 crores. A drastic curtailment in the administrative expenditure and an intense drive for household and other domestic savings is necessary. In the name of socialism we have taken certain measures. Banks have been nationalised and the chapter is almost closed. Have we taken the follow-up measures properly? Have we pursued the matter properly? For example, it was expected that once the banks are taken over a proper structure would be given to the banking industry. The Government may differ from us, but we had suggested that an autonomous monetary authority should be constituted with the object of price regulation through currency control and the fullest employ-

ment through credit control. For this purpose a financial consultation service should be constituted for micro-planning in the rural areas for the benefit of the peasant and his family in the villages, but nothing of the sort has been done so far.

Regarding nationalisation, I feel that we have not started the process of nationalisation from the right quarter. In fact, the first to be nationalised should have been foreign banks, insurance, of foreign trade and also the export and import of trade with the communist countries for rupee payment, but this we have failed to do. Also, we had suggested that the foreign industry should be Indianised. What has happened to Indianisation in industry? For example, in regard to tea the foreign industry can be taken over and its share capital thrown open to the Indian general public with a pre-condition that only the low income group would be entitled to purchase the shares. It has been found practical in some other countries for the low income group to purchase shares in the industry and to run the industry. The process of democratisation of industry should be followed. Then, I come to a very vital problem and that is the pattern of ownership. I think that even the ruling party with its experience of the last one year or so must have come to the conclusion that relying on empty slogans does not pay much either politically or in the economic sphere. There must be some rational basis for our thinking. A mere label of isms will no help. Some constructive, practical thinking is necessary. I suggest that a national commission on the pattern of industrial ownership should be appointed and it should be asked to go thoroughly into the problem of the ownership of the different industries. Different industries have their different characteristics. There are various kinds of ownership, for example, private enterprise. What should be its place in the total scheme of things. The right to property may be fundamental, but it cannot be an absolute right. In the present scheme of things what should be the place of industry? To the extent it can be entrusted to private enterprise, what other industries should be nationalised, what other industries should be entrusted to workers themselves, to what extent there should be cooperativisation, municipalisation labourisation and even democratisation. Also in the case of

foreign industries, whether Indianisation can be suitably introduced. All these things should be reconsidered and for this purpose it is necessary that a national commission should be appointed to consider the patterns of industrial ownership. They should go to the very basis of the problem. Again, even as we are thinking of taking over industries from private capitalists, there may or may not be justification for it, we will have to consider how to make our public sector undertakings more efficient. Even though there is a clamour for nationalisation, nationalisation under the present State is only governmentalisation and bureaucratisation. It has been extremely difficult to make the public sector undertakings perfectly accountable to the general public that is, to Parliament. I understand there is a problem, how to strike a balance between autonomy and accountability of public undertakings. This has to be entrusted to the national commission, as I suggested.

Similarly, I am of confirmed view that we have to rethink on the problem of de-departmentalisation of certain services. It is not only a question of taking over some industries from the private capitalists. We have also to consider what departments should be taken over from the Government and entrusted to public bodies. So, de-departmentalisation should also be considered. There should be established a national profession of public administration with its defined professional standards, both substantive and ethical and its own professional discipline, training and progressive activities. This profession should be granted statutory recognition. Retaining in the departmental structure only the strictly governmental functions, for which direct ministerial responsibility to Parliament is essential, it is advisable to convert all other functions—whether routine payment, technical or specialist services, trading and economic services, judicial and equity administration or regionalised or localised services—into non-governmental public agencies under commissions, tribunals or boards, to be managed by the public administrators, and subject only to supervision at the highest level by Parliament through a specially constituted Ministry of Public Agencies, thus achieving the ideal of fewer ministries and a slimmer civil service, by relieving the Cabinet and bureaucracy of certain departmental func-

tions. For example, it can be considered whether the Cabinet can be relieved of some of its functions such as health, education and youth services, information, broadcasting and tourism and railways, posts and telegraphs and shipping. This classification can be made and in this way we can consider in what ways we can relieve the public sector of certain industries, if necessary, and relieve the Government of certain functions, if necessary. For all this it is absolutely necessary that a national commission on the pattern of industrial ownership should be appointed. If it is appointed, I think, without going into a war of words and without fighting for mere slogans, it will be possible for all thinking people in the country to come together and chalk out and finalise a concrete plan for our economic reconstruction.

Thank you.

SHRI G. A. APPAN (Tamil Nadu) : Mr. Deputy Chairman, I would like to say a few words on the Appropriation Bill (No. 2), 1970. In this connection, as I have repeatedly pointed out to this House, the purchasing power of our present-day Indian currency has lost its old standard. When we compare the purchasing power of the rupee in 1930 and the purchasing power of the rupee at present, it is not even 10 per cent of what it was in 1930, the reason being that things have not been organised or planned scientifically and technically on economic lines. Unless the money in circulation is supported sufficiently by metallic currency to ensure its intrinsic worth, any cheap money is sure to drive the costly money or the valuable money out of circulation. In that way the large amount of paper currency which is now in circulation has driven away all the metallic currency. Previously the sovereign was sold at Rs. 13...

SHRI OM MEHTA (Jammu and Kashmir) : Rs. 12.

SHRI G. A. APPAN : Rs. 13, that is what I know; Rs. 13 and odd. Now what is the value of the sovereign? The Victoria rupee coin and the Edward rupee coin were in those days worth only ten annas. Now an Edward rupee coin or Victoria rupee coin is selling at more than four rupees. In this way we have lost the purchasing power of our Indian currency to a heavy extent. For all these things the present-day

[Shri G. A. Appan]

political factors are responsible. Of course there are a multiplicity of political organisations like mushroom. We know that in advanced countries only a few political organisations are accepted and permitted, whereas in India even with one person in the legislature and in the Parliament they call themselves as political parties. This should be avoided and a suitable legislation should be brought to ensure that unless a party commands a certain amount of strength in the States and in the Centre it should not be recognised.

I entirely agree with the Leader of the Opposition that the Leader of the Opposition should be given sufficient status and recognition in any Legislature or Parliament. They should also be paid sufficient remuneration, and I would rather request the Leader of the Opposition also to be constructive in his ways of approach in criticising the Government wherever they go wrong and not to call names or name the Ministers. It is enough they name the Ministries and it goes without saying that particular persons represent particular Ministries. But to name any Minister, Shrimati Indira Gandhi, Shri Jagjivan Ram, etc., it is all unnecessary. I entirely agree with the Leader of the Opposition that it is high time that this Government passes a resolution or an Act or a legislation to offer such amenities as are extended in the U.K., in the British Parliament.

Further, Mr. Deputy Chairman, the Governorship, the Presidentship and the Vice-Presidentship are mere ornamental figureheads.

SHRI A. D. MANI (Madhya Pradesh) : Not necessarily.

SHRI G. A. APPAN : Anyhow I also request the Government to see that for prestige posts election is held on general franchise basis and the Governors, the President and the Vice-President are elected through adult franchise in the usual course of business and to constitute a Presidential form of Government as it exists in the U.S.A.

Mr. Deputy Chairman, fortunately or unfortunately the political parties want to maintain their position by giving or throwing away loaves of office to carry the favour of certain parties. This is very very bad. In certain small States there are 40 Ministers. I really wonder why in the Central Government

there should be nearly 50 Ministers and so on. It is enough if we have somewhere about 10 or 15 Ministers, and I also wish that a legislation is passed that no Minister either at the Centre or in the States receives more than Rs. 500 per month, according to the dream, according to the wish of the late Mahatma Gandhi, which only the Madras Government is following at present. Only in the State of Tamil Nadu, Ministers get only Rs. 500 a month as salary, not in other States. Is this Gandhism? No.

Mr. Deputy Chairman, many of my friends speak about the welfare of the Scheduled Castes and Scheduled Tribes. I have been asking a very simple thing that in every Ministry there should be a cell to look into the case of recruiting, not ordinary people or misfits or simply because they are Scheduled Castes, but only persons of high eminence, high integrity, high skill, technical attainments and professional attainments. But the Government is hesitating, and I do not know why. The Government's intentions are good, but I am really very sorry to say that most of these unscrupulous officers would not like to give any lawful share to them. They even create jobs for reserved posts but de-reserve them for some of their own people. This is a thing which Government have to look into and take very drastic action against those officers who stoop to a low level of creating jobs and de-reserving them and putting their own people or relations on community, linguistic and other considerations.

Then, there is so much said about research, I think Government should be well aware of one Mr. G. D. Naidu of Coimbatore who is a great industrialist and a great research man. He has invented more than 100 or 150 things which even countries like U.K., France, Germany and U.S.A. are trying to pattern. But unfortunately not many of his research projects have been patented. I request the Finance Minister, the Agriculture Minister and the Industrial Development Minister to go and learn things from Mr. G. D. Naidu. Many foreign people, scientists, technologists and economists have come to him. I want an assurance on this. He has grown a cotton which has more than 24 inches staple length; its staple length is of a greater nature than the Egyptian cotton and the Sea Island cotton.

4 P.M.

Mr. Deputy Chairman, the present Government could be run with one-fourth of its budget if only efficiency, discipline and hard work could be inducted among those who are working here. I have visited a number of States, and I have seen here also. Excepting the people here in the Parliamentary sector and in certain State headquarters like Madras, the other people do not work very hard. Of course, many people who come from various offices say, in our office there is no discipline; people come only at twelve instead of at eleven; people go away at four instead of at five. All these things will have to be looked into.

SHRI S. S. MARISWAMY (Tamil Nadu) : They take inspiration from the Minister.

SHRI G. A. APPAN : I entirely agree with Mr. Thengari. He and Mr. Mirdha and others are giving very valuable suggestions. The Government should make it a point to make note and take action on any valuable suggestion, whether it be from the Opposition or from their own people. This is what the Ministries should do. Once we are elected to Parliament or to a State Legislature, we belong to the common man, we do not belong to any party. This should be the attitude of every politician.

The Government has to be run with two eyes. Of course, the head is the Government. And the two eyes and conscience will have to guide the Government—the Treasury Benches as well as the front Benches. I do not call them Opposition Benches or Opposition parties. They are only Treasury Benches and front Benches. We will have to drag the wheel of Government as two bullocks. That should be the attitude of the politicians either on the left or on the right. We know, when we were in the opposition in Madras, we had been trying to help the Madras Government. Wherever we thought that the Government was right, we supported it. We want a very strong Centre but the inter-State relationship should improve. The Government at the Centre should give more share and greater powers to the States in respect of certain notified sectors.

Regarding these public sector undertakings, I think, simply the Government

wants to throw sands at the eyes of everybody. Two and two make four. When the Opposition says, "Oh! please try to improve your efficiency there", can you not at least tolerate it and see that something is done to improve your efficiency? You know that you have invested Rs. 4000 crores and you are only trying to eat away your own capital. I would rather suggest to the Finance Minister and all the concerned Ministers to institute a Committee for every public sector undertaking to manage its affairs. Why should you have so many officers, people, there? Unless you have a very efficient person as the head of the institution, you cannot make profit. You can send away anyone who is inefficient. Why do you want so many officers? Try to give sufficient importance to the technologists and scientists who can get something. The IAS people begin to vie with the ICS people. Now, the lower ranks are also trying to vie with the IAS. Bitter bit. We want rich as well as poor people; we want capitalists as well as workers. They are complementary to each other. They can never be in opposition.

Regarding education, I have been saying even before I became an MP that education should be self-supporting. We can do many things through education. Let us not waste our money, let us not throw it away. Earn and learn. Try to introduce the policy of 'earn and learn'. After the 8th standard or matriculation, let people earn in their own way, let them read and appear for the various examinations as external candidates as students in America, Australia and the United Kingdom do. Why not this poor country do it? I want the Finance Minister to tell the Education Minister to see that at least one university in every State or at least one of the Central Universities allows people to appear privately as external, non-collegiate candidates for PUC, BA, BSSC, ML and all such courses.

With these words, I conclude.

श्री चन्द्रशेखर : उपसभापति महोदय, यह हर साल की एक रस्म है, इसी तरह विधेयक आता है, बहस-मुबाहिसे होते हैं और उसके बाद हम सरकार को यह अधिकार देते हैं कि पैसा खर्च किया जाय। जनता की गाड़ी कमाई का पैसा, करोड़ों लोगों के खून-पसीने, त्याग

[श्री चंद्रशेखर]

और बलिदान से जो एक-एक पैसा इकट्ठा होता है, उसके खर्च करने का अधिकार देना एक पवित्र कर्तव्य है, जिसका पालन यह संसद करती है। जब यह अधिकार मिलता है सरकार को, प्रशासन को, तो उसका भी यह कर्तव्य हो जाता है कि जो गरीब, बेबस लोग इस देश में अपना पेट काट कर पैसा देते हैं उनकी अंधेरी दुनिया में कुछ खुशहाली, कुछ नई रोशनी आए, इसके लिए कोशिश की जाय।

लगातार 20 वर्षों से एक अभिनय चलता आ रहा है और 20 वर्षों के अभिनय में हमने यह देखा है कि गरीब की झोपड़ी ज्यों की त्यों अधियारे में बनी रही। पिछले 6-8 महीनों में ऐसा लगा कि हिन्दुस्तान की राजनीति में कुछ परिवर्तन हो रहा है, बड़ी आशा से, बड़ी उम्मीद से और बड़े अरमान से लोगों ने दिल्ली की ओर नजरें उठाई—लोगों ने राज्यों की बात की है, केन्द्रीय सरकार की बातें की है—पिछले 6-8 महीनों में ऐसा लगा कि शायद दिल्ली कोई रहनुमाई इस मुल्क को देगी, शायद कोई यहां से नया नेतृत्व मिलेगा। उपसभापति महोदय, मुझे यह कहने में कोई हिचक नहीं कि जब बजट पेश हुआ तो हमने कहा था कि ऐसा लगता है कि हमारे नेतृत्व का इरादा है एक नई राह पर जाने का, ऐसा लगता है कि हमारा इरादा है कि जो भी अवरोध आएंगे रास्ते में उनको मिटाने के लिए हम दृढ़ संकल्प हैं और गरीब की एक नई दुनिया बसाने के लिए हम एक कदम उठा रहे हैं लेकिन इन दो-तीन महीनों में, मैं यह नहीं कहता कि केवल बजट के सिलसिले में और दूसरे क्षेत्रों में भी हमारा जो रख रहा है, उससे ऐसा लगता है कि वे पुरानी आशाएं धीरे-धीरे टूट रही हैं। मैं गरीबों की बात क्या कहूँ। उपसभापति महोदय, एक दिन मैंने एक वाक्य कहा था तो हमारे कुछ मित्रों को नाराजगी हुई थी, शायद कष्ट भी हुआ था। जब मेरे जैसा आदमी निराशा का अनुभव करता है, तो मैं केवल यह सोच सकता हूँ कि एक अलग

इलाके में, बंगाल में या केरल में या उत्तर प्रदेश में या बिहार में एक झोपड़ी में रहने वाले हरिजन के दिल पर क्या गुजरती होगी। उपाध्यक्ष महोदय, मैं कोई गुस्से में यह बात नहीं कहता, किसी की आलोचना करने के लिए भी यह बात नहीं कहता, मुझे सामने भारत का वह भविष्य दिखाई पड़ता है जिसमें हमारा, आपका और सबका भविष्य लिपटा हुआ है। अभी तीन चार दिन पहले यहां बंगाल की हालत के ऊपर बहस हो रही थी। माननीय गृह मंत्री ने कहा कि वहां पर जिस तरीके से जमीन की समस्या हल करने की कोशिश की गई और जिस तरह से हम करते हैं, उस तरीके में फर्क है, हम संसदीय जनतंत्र के तरीके से इस जमीन के सवाल को हल करना चाहते हैं। वहां संसदीय जनतंत्र के जरिये सवाल नहीं हल होते। उपाध्यक्ष महोदय, मैं आपके जरिये उन सारे मित्रों से और महानुभावों से एक सवाल पूछना चाहूंगा। 1947 से ले कर 1970 तक, 1969 तक मैं चाहूंगा कि हमारे स्वतंत्र पार्टी के भाई, जनसंघ के भाई और हमारे कांग्रेस में भी लोग हैं, वे भी इस पर जरा गौर करें कि 1948 से ले कर 1968 तक, इन बीस वर्षों में भारत के गांवों में क्या होता रहा। उपाध्यक्ष महोदय, आप अच्छी तरह से जानते हैं। यू० पी० और बिहार, इन दो जगहों के बारे में मैं जानता हूँ। गांव-गांव में किसान अपनी जमीन से, बेदखल किया गया। एक दो जगह नहीं, सैकड़ों हजारों जगहों पर हरिजनों को उनके घरों से उठा कर उनको बाहर फेंक दिया गया। उपाध्यक्ष महोदय, इन पिछले वर्षों में एक दो नहीं, सैकड़ों गांवों में हरिजनों की बस्तियों में मैं गया हूँ। मैंने वह दिन भी देखे हैं, जब जमींदारों के लोग हमको हरिजनों के साथ घेर लेते थे। मैंने एक आदमी के मुंह से नहीं सुना कि कोई ला एन्ड आर्डर का प्रब्लम खड़ा हो गया है। किसी ने नहीं कहा कि कानून और व्यवस्था का प्रश्न खड़ा हो गया है। किसी ने नहीं कहा कि संसदीय जनतंत्र खतरे में हो गया है। बंगाल में

जो हो रहा है उसका मैं समर्थक नहीं। मैं उससे प्रसन्न नहीं हूँ, लेकिन 20 वर्षों तक अगर जमींदार और जोतदार गरीबों की भूमि पर उनका खून बहा कर उनकी भूमि पर कब्जा करते रहे, उसको अपने घरों से बाहर करते रहे, तो किसी का कान पर जूँ नहीं रेंगी। इस संसद् में उसके लिए किसी को परेशान होते मैंने नहीं देखा और स्वतंत्र पार्टी और जनसंघ के भाइयों से मैं कहूँगा कि उनके दिल में जो मरोड़ और कुराह आज उनके लिए है, वह आज तक किसी ने नहीं देखी, आज क्या हो गया? मैं मानता हूँ कि आज खून बहा रहा है। मैं मानता हूँ कि आज कत्ल हो रहे हैं, लेकिन यही तो हुआ कि कुछ गरीबों की जमीन पर कब्जा कर लिया गया। माना यह कि कुछ गरीबों की जमीन क जे में कर ली, लेकिन उसके लिए सारा जनतंत्र खतरे में पड़ गया? कौन इसके लिए उत्तरदायी है? 20 वर्षों तक सब कुछ कर चुकने के बाद अगर हमने लोगों को निराशा के कगार पर पहुँचा दिया है, तो निराशा इंसान कुछ भी करने को मजबूर हो जाता है। जब हम बार बार खाडिलकर और उनके साथियों से कहते हैं कि परिवर्तन की गति तेज करो तो हमारे भाई रुट होते हैं और उधर से भी कुछ लोग और कुछ हमारे भाई भी कहते हैं कि यह तो कुछ अतिवादी पैदा हो गये हैं, यह एक्स्ट्रीमिस्ट लोग हैं, तो कांग्रेस पार्टी को तोड़ देना चाहते हैं। एक चार्ज, एक आरोप वह हमारे ऊपर तो लगाते थे कि जब मिश्र जी और नवल किशोर जी हमारे साथ थे और बराबर मैं देख रहा हूँ पिछले दो महीनों में—मैं तीन, चार महीनों के बाद बोल रहा हूँ—कि इन दो महीनों में कुछ लोगों को नया जुकाम फिर से शुरू हो गया है। वही पुराना नारा जो श्री निजलिगप्प और श्री मोरारजी देसाई और एस० के० पटेल लगाते थे कांग्रेस में, मुझे ऐसा लगता है कि कुछ नये लोग शासन में ऊँचे ओहदों पर रहने वाले लोगों के कृपा पात्र होने के लिए परिवर्तन की हर माँग का मजाक

बनाने की कोशिश कर रहे हैं। शायद वह जमाने की गति को नहीं समझते। शायद वह नहीं समझते कि चुनौतियाँ हमारे सामने क्या हैं। यह चुनौतियाँ किसी एक पार्टी के सामने नहीं हैं। उपाध्यक्ष महोदय, मैं आपके सामने हिन्दुस्तान का वह मानचित्र रखना चाहता हूँ कि 1971 में क्या होने वाला है। 1971 में 21.2 फीसदी ऐसे इंसान आने वाले हैं कि जो पहली बार हिन्दुस्तान में मतदान के अधिकारी होंगे और इसी 1971 में जब हम अगला चुनाव लड़ने जायेंगे, उपाध्यक्ष महोदय, तो करीब करीब 42 प्रतिशत ऐसे लोग होंगे, जो दूसरी बार मत देंगे और 30 या 40 की उम्र के बीच के होंगे। यह कौन लोग हैं। यह वही हैं जो हिन्दुस्तान का एक नया स्वरूप बनाने की कोशिश कर रहे हैं और अगर उनके इरादों के मुताबिक हिन्दुस्तान नहीं बनता तो उसके खिलाफ विद्रोह करने वाले हैं। मैं खाडिलकर साहब से और उनकी हुकूमत से जानना चाहता हूँ कि इस विद्रोह की भावना के उठने के लिए कौन जिम्मेदार है। मैं अपने जनसंघ के मित्रों से और स्वतंत्र पार्टी के मित्रों से कहता हूँ कि यह सवाल कांग्रेस पार्टी का नहीं, यह एक राष्ट्रीय प्रश्न है, यह देश के भविष्य का प्रश्न है, यह देश के जनतंत्र की परीक्षा है। अगर संसदीय जनतंत्र के जरिये समाज को हम नहीं बदल सकते, तो याद रखिये कि समाज और इतिहास को हम अपनी मुट्ठी में कैद नहीं रख सकते। चाहे दुनिया का बड़े से बड़ा व्यक्ति ही क्यों न खड़ा हो जाय, जमाना अपनी रफ्तार से चलता है। मैं एक बार कह चुका हूँ कि इंसान के निजी परिन्दे को कभी कब्जे में हम कैद नहीं कर सकते। मानव की चेतना शक्ति को आप बंदिनी नहीं बना सकते। यह तो चलती रहती है अपनी गति से। तो क्या हो रहा है। जब कांग्रेस में विघटन हुआ तो जो लोग हमारे रास्ते में बाधक थे, वह हमसे अलग हो गये। उसमें से बहुत से लोग, हमारे भाई गुमराह हो कर चले गये, जैसे यशोदा रेड्डी

[श्री चन्द्रशेखर]

जी हैं। तो ऐसे लोगों से मैं कहना चाहता हूँ कि...

SHRIMATI YASHODA REDDY :
What is *gumrah*? I do not understand it.

SHRI BHUPESH GUPTA : I agree.

श्री चन्द्रशेखर : तो मैं कह रहा था, उपाध्यक्ष महोदय, कि उस समय हमने दुनिया के सामने, समाज के सामने और देश के सामने कुछ बातें रखी थीं। बंबई में जब अधिवेशन हुआ था 1969 के आखिरी दिनों में, तो क्या कहा गया था। प्रधान मंत्री और गृह मंत्री, दोनों ने कहा था कि हम अपने आर्थिक प्रस्ताव में केवल वही बातें कह रहे हैं, जिनको हम तुरन्त काम में ला सकते हैं, प्रयोग में ला सकते हैं, जिनके ऊपर अमल कर सकते हैं। 1969 का दिसम्बर बीत गया। 1970 का यह मई है और इस मई के महीने में हम क्या कह रहे हैं कि प्रिवी पर्स से ऊपर बिल आयेगा। यह 5 करोड़ पये का सवाल है, यह कुछ लोगों से बदला लेने की भावना नहीं है या कुछ लोगों के विरोध में कोई कैपेन नहीं है जैसा कि हमारे दोस्त समझते हैं। कुछ नादान लोग हैं ऐसा समझते हैं कि कुछ व्यक्तियों के ऊपर आक्रमण करने से या कुछ सदस्यों के ऊपर आक्रमण करने से यह सारा काम रुक जाने वाला है। उपसभापति महोदय, मैं कहता हूँ कि प्रिवी पर्स जाय। फैसला इस पार्लियामेंट को और इस गवर्नमेंट को करना है कि कुछ मर्यादा के साथ, कुछ सदाशयता के साथ हम इन प्रिवी पर्स को खत्म करें या जो आन्दोलन हमारे देश में उठ रहा है, उसके साथ प्रिवी पर्स जाय और सड़कों पर अकड़ कर चलने वाले ये जो राजे महाराजे हैं वे भी हमेशा के लिए समाप्त कर दिये जायें। यह मैं कोई धमकी नहीं दे रहा हूँ। इन राजाओं से भी मैं कहना चाहता हूँ कि वे गलतफहमी में न रहें। सौ, पचास राजा चाहे इस सरकार को आज प्रभावित कर

लें, चाहे यहां के गृह मंत्री और प्रधान मंत्री को यह कह लें कि आज नहीं कल इसे पास कर लेंगे, अभी बिल रखेंगे, अगस्त में पास होगा, लेकिन उपसभापति महोदय, अगर यह प्रिवी पर्स और प्रिविलेज नहीं जाते हैं और उसके साथ मैं जोड़ना चाहता हूँ कि आई० सी० एस० अफसरों की बात। उस दिन बड़ी खुशी मनायी गयी, एक स्वतंत्र पार्टी के एम० पी० साहब हमको मिले, कहने लगे कि हमने तुम को हरा दिया। किसको हरा दिया? मैं प्रधान मंत्री हूँ। मैं तो कोई मंत्री भी नहीं हूँ। मैं यह भी नहीं मानता कि मैं जमाने को बदलने वाला हूँ, लेकिन मैं इतना जानता हूँ कि मैं जमाने की प्रगति का, विकास का एक विद्यार्थी हूँ और उसका विद्यार्थी होने के नाते मैं कहता हूँ कि मुझे आप यह कह कर आनन्द ले सकते हैं, लेकिन उठने वाले जमाने की ताकत अगर और किमी में नहीं, तो आपके दुःख में हो आनन्द लेगी। यह जो नक्सलवादी कर रहे हैं, यह क्या कोई क्रांति भावना है? लेकिन उन इंसानों के मन में यह बात हो गयी है कि इस पार्लियामेंट से अब कुछ होने वाला नहीं है और जब यह भावना होती है तो इंसान विद्रोह करता है और कहता है कि अगर कुछ नहीं करोगे तो सुख की नींद तुम को भी नहीं सोने देंगे। वे लोग क्रिमिनल नहीं हैं, वह अपराधी नहीं हैं, वह इस समाज के विशुद्ध लोग हैं, जिनको समाज ने भजबूर कर दिया है उस दिशा में सोचने के लिए। मैं कुछ दिन पहले कलकत्ता गया था, महोदय। मैं उनका कोई समर्थक नहीं, लेकिन मैं कहना चाहता हूँ कि उसमें एक व्यक्ति नहीं, सैकड़ों इंसान हैं, जिन्होंने अपनी पढ़ाइयों को छोड़ा है, अपने अध्ययन को छोड़ा है और यह कोई मिनिस्टर या पार्लियामेंट का मेम्बर होने के लिए नहीं किया है। वह जानते हैं कि जो कुछ वह कर रहे हैं उसमें उनकी जान के लाले पड़ सकते हैं। वे जानते हैं कि जानों की बलि देनी पड़ सकती है। अगर कोई आदमी अपने प्राणों की आहुति

बड़ा कर के समाप्त पर अपनी दृष्टि से अपने को न्योछावर कर के लिये जाता है, तो कहिये किये लोग अपराधी है, क्रिमिनल्स हैं यह कह कर आनन्द ले लीजिये। लेकिन इनको आप तब तक नहीं रोक सकते जब तक कि उनके दिलों में विश्वास न पैदा करें कि हम इस पार्लियामेंट के जरिये भी इस समाज को बदल सकते हैं। खाडिलकर साहब एक नोट ले कर आते हैं एप्रोप्रिएशन बिल पर और उस नोट को पढ़ कर यह समझते हैं कि हिन्दुस्तान के विश्वविद्यालयों में पढ़ने वाले विद्यार्थियों को इस बात के लिये तैयार कर लेंगे कि चन्द्रशेखर और खाडिलकर मिल कर के कोई क्रान्ति की मशाल ले कर के आगे बढ़ेंगे, तो लाफहमी में हैं आप खाडिलकर साहब—मैं इस गलतफहमी में नहीं हूँ। आप अगर इस गलतफहमी में हैं और आपकी हुकूमत अगर इस गलतफहमी में है, तो आपसे मैं हाथ जोड़ कर निवेदन करूंगा कि समय अधिक नहीं है, उस समय के रहते हुये आप चेतिये, इन बातों को समझिये, इन जिम्मेदारियों को समझिये और इन राजाओं को समझिये, इन सरमायादारों को समझिये, इन पूंजीपतियों को समझिये। आज हमारे सामने केवल यही नहीं है कि इनके प्रेसीडेंस जायेंगे, इस देश के सारे मानवीय मूल्य, मौलिक मान्यतायें आज स्टेक पर हैं मैं नहीं जानता, गुस्सा किसको नहीं आता होगा, किसका दिल टूट नहीं जाता होगा, हमारे देश के पड़े लिखे नौजवान आज रवीन्द्र के गीतों को जलाते हैं, आज गांधी की तपस्वीयों को तोड़ते हैं और हम गांधी के नाम से कर व्यापार कर के, उस नौजवान को बन्दूकों से दबाने की कोशिश करें। यह तरीका नहीं चल सकता, यह राष्ट्र नहीं चल सकता, यह हुकूमत नहीं चल सकती। मैं आपसे कहता हूँ कि इन नौजवानों के दिलों को जीतना पड़ेगा। मैं जानता हूँ कि जहाँ ज्यादा हो रही थी, वहाँ पुलिस का प्रयोग करना होता है। लेकिन पुलिस का प्रयोग इसका कोई जवाब नहीं है, जवाब है एक नया विश्वास

पैदा करना। हम कोशिश करते हैं, छोटे लोग हैं, हम अपनी कोशिशों में नाकामयाब हो सकते हैं। लेकिन हम मिट सकते हैं, हम खत्म हो सकते हैं, किन्तु यह 52 करोड़ का देश रहने वाला है हमारे कुछ लोग कहते हैं कि ये हतोत्साहित लोग हैं, निराश लोग हैं। किससे हतोत्साहित, किससे निराशा। मेरी कभी कोई इच्छा नहीं थी, आज तक ट्रेजरी बैंक पर बैठने की, आज तक किसी बड़े आदमी के पास में कोई चीज मांगने के लिये नहीं गया हूँ, सार्वजनिक रूप से मैं इसको कहता हूँ, केवल यह कहने के लिये गया हूँ कि यह होना चाहिये, यह बात करते हैं तो इस बात को पूरा करने के लिये लोगों के दिलों में विश्वास पैदा करें। ये छोटे दिमाग के लोग गिरी हुई जेहनियत के लोग समझें कि भर्त्सना कर के, लोगों का मखौल उड़ा कर के वह दुनिया की प्रगति को रोक सकते हैं, मुझे कभी-कभी इतनी पीड़ा और वेदना होती है कि मैं नहीं समझ पाता कि मैं क्या करूँ : मैंने आज जब कि बोलने का इरादा किया तो केवल दो वजहों से किया, एक यह कि यह प्रभाव नहीं जाने देना चाहिये इस देश में कि कोई भी परिवर्तन का चाहने वाला, अगर इस संसद से नाराज हो जाता है तो वह समझे कि उसके लिये बन्दूकों के अलावा कोई और रास्ता नहीं है। उन नौजवानों तक यदि मेरी आवाज, मेरी अपील पहुंच सके, तो मैं कहना चाहूंगा कि ऐसे संसदों को बदलो, ऐसे नेतृत्व को बदलो, जो वायदा कर के अपने वायदे से मुकर जाते हैं, ऐसे नेतृत्व को बदलो जो कि जनता के साथ किये गये वायदों को पूरा नहीं करते।

भाई बांक बिहारी दास से मैं कभी-कभी बातें करता हूँ। आज जब मैंने उससे कहा तो उन्होंने कहा कि भाई लेनिन को भी इफेंटाइल कम्युनिज्म का मुकाबिला करना पड़ा था। मैं उनसे सहमत हूँ। कौन है इस देश का लेनिन। कौन इस देश में लेनिन है। जब देश में, रूस में चीनी न हो तो बिना चीनी की

[श्री चंद्रशेखर]

चाय, बिना चीनी का दूध पीने वाला कौन है, इस देश का लेनिन, जब देश में गरीबी हो, तो क्रेमलिन में टूटी हुई चारपाई पर, टूटे हुये तख्त के ऊपर बैठ कर डेढ़ सौ डिग्रियां पास करने वाले ने काम किया हो। एक दो महीने में सोवियत रिवोल्युशन होने बाद डेढ़ सौ डिग्रियां पास कीं लेनिन ने और उस टूटी हुई चारपाई से, उस टूटी हुई कुर्सी से उसने छः वर्ष का आन्दोलन ही नहीं चलाया, बल्कि देश के, सारे सोवियत यूनियन के मानस को उसने, उस क्रान्तिकारी ने, बदल दिया। आज उसकी सौवीं वर्षशती है। तो बिना मानव के मानस को बदले हुये...

श्री श्याम लाल यादव (उत्तर प्रदेश) : एक व्यवस्था का प्रश्न है। क्या रूस में इस तरह का जनतंत्र था ?

श्री चन्द्रशेखर : सही प्रश्न आप कर रहे हैं। इस तरह का रूस में जनतंत्र नहीं था। लेकिन दोनों में एक समता है कि रूस में भी समाज का परिवर्तन करने की आकांक्षा थी और हमारे यहां भी समाज का परिवर्तन करने की आकांक्षा है। आपने यह सही प्रश्न पूछा। हम क्या एक विकल्प दे सकते हैं, रूस के तरीके से नहीं, अधिनायकवाद से नहीं, संसदीय जनतंत्र से भी उन आकांक्षाओं को पूरा किया जा सकता है। मेरे कहने का सारा अर्थ यह है कि जब तक संसद् एक विकल्प नहीं होता है, तब तक संसद् अवरोध नहीं बन सकता, संसद् रोक नहीं सकता, संसद् केवल विकल्प हो सकता है, संसद् अवरोध बनता है, तो यह संसद् टूट जायगा। इसीलिये मैं चाहता हूं कि संसद् को इसका विकल्प बनाइये, आल्टरनेटिव बनाइय, कि जो डिक्टेटोरियल मेथड्स हैं, अधिनायकवादी तरीका है, उन तरीकों को बदलें।

वह बातें तो छोड़ दीजिये। कहा गया कि प्रिवी पर्स का बिल आने वाला है, कहा गया

कि जनरल इंश्योरेंस का आने वाला है। हमने नहीं कहा था आपने कहा था, खाडिलकर साहब आये हैं रुपया मांगने के लिये संसद् के सामने, क्या हुआ उस वायदे का। आपने कहा कि कठिनाइयां हैं। किसने ऐसी कठिनाइयां बता दीं। जो यहां पर साउथ ब्लाक और नार्थ ब्लाक में बैठे हुये हमारे अधिकारी लोग ह उन लोगों ने बताई थी या जनरल इंश्योरेंस के भगनेट्स ने आपको बताई थी। मैं नहीं जानता। लेकिन जिस किसी ने भी बताई वह बेमानी कठिनाइयां हैं, उनसे बड़ी कठिनाइयों का मुकाबिला आपको करना पड़ेगा। आपने कहा था कि स्टेट ट्रेडिंग होगा फूड ग्रेंस में, क्या हुआ उसका। किसने आपको मना किया था इसके लिये। हमारी समझ में नहीं आता। आपने कहा था कि एक्सपोर्ट और इम्पोर्ट ट्रेड को, आयात और निर्यात के व्यापार को अपने कब्जे में करेंगे। क्या हो गया। सो गये। पाला पड़ गया, तुषारापात हो गया आपके सारे इरादों पर, आपके सारे अरमानों पर। अगर आपके इरादे इसी तरह बदलते हैं, इसी तरह उन पर, पत्थर पड़ जाता है, तो मैं यह कहूंगा कि मुल्क कि किस्मत पर पत्थर पड़ गया, इस देश के संसदीय जनतंत्र पर पाला पड़ जायगा और तुषारापात हो जायगा। उपाध्यक्ष महोदय, मैं यह कहता हूं। रोज कहा जाता है कि सामाजिक परिवर्तन के रास्ते में संविधान सबसे बड़ी बाधा है। मैं मानता हूं बहुत सी बाधाएँ संविधान में हैं। लेकिन आपने जो कांग्रेस का आर्थिक मसौदा तैयार किया, आपका जो एकानामिक पैनल था, उसमें कहा गया था कि आप पांच लाख के ऊपर के लोगों के ऊपर कैपिटल लैवी लगायेंगे। जब आपने बजट पेश किया, यह एप्रोप्रिएशन बिल लेकर आये, तो उसका क्या हुआ। बजट में कहा कि बड़े-बड़े जो खाते वाले लोग हैं, उनके ऊपर वेल्थ टैक्स लगेगा। कौन सा दबाव पड़ा, क्यों उसके ऊपर से पीछे हट गये। राज्य सरकारों ने कहा। बड़े-बड़े जोतदारों ने कहा।

हमारे कुछ भाई : हों हैं कि किसान लाबी है । कौन सी किसान लाबी है । इस देश में जहां 30 करोड़ लोग अठ आने से कम की आमदनी वाले हैं, उनकी रिन्दगी के साथ खिलवाड़ कर के, उनके साथ दंसा व्यवहार कर के हुकूमत में बना रहना चाहते हैं । मैं अपने भाई श्याम लाल यादव से काँगा कि आप न कहें, भूपेश गुप्ता भले ही न हों, लेकिन हमारे मित्र श्री चटर्जी या श्री सुहाय्यम या कोई कहे कि यह संसद् जो है, यह केवल पूँजीपतियों का खिलौना है, पूँजीपतियों की संरक्षक संस्था है, तो क्या जवाब है आपके पास ।

लेनिन के क्रान्ति की मैं नहीं कहता, लेकिन जिस क्रान्ति का सपना गांधी जी ने देखा था, जिस क्रान्ति का सपना देखते-देखते, पंडित जवाहरलाल नेहरू चले गये और जिस क्रान्ति का सुनहरा चित्र दिखा कर कांग्रेस टूट गई, वह क्रान्ति कहीं है । मैं उसको जानना चाहता हूं । वह आज हिन्दुस्तान का एक-एक गरीब, आज हिन्दुस्तान का एक-एक किसान, आज हिन्दुस्तान का एक-एक नौजवान दूढ़ता है । क्या यही वह देश है, बुद्ध का देश है, गांधी का देश है, यही वह राम का और अन्य ऋषियों का देश है, जहां हमने एक-एक गरीब को रोटी और रोजी देने को कहा था . . . (Time bell rings) उपसभापति महोदय, मैं खत्म करता हूं . . . किन्तु यही नहीं कि हम उनको खाना नहीं दे सकते, यही नहीं कि हम विषमता नहीं मिटा सकते, बल्कि यह भी कि मॉनोपलीज़ कमिशन के लिये कहा था, लेकिन वह मनोपलीज़ कमिशन का है । अभी पता नहीं । कहा था कि बिड़ला के खिलाफ जांच आयेगी, लेकिन उसका टर्न्स आफ रेफरेंस तीन महीने से बना रहे हैं हमारे माननीय मित्र फखरुद्दीन अली अहमद साहब । मैं जानता हूं कि एक वर्ष, छः महीने आप ले सकते हैं, लेकिन पांच वर्ष नहीं ले सकते । समय आपके पास अधिक हो सकता है, लेकिन अगर प्रकृति ने आपका साथ

दिया तो 1971 के दिसम्बर तक का आपके लिये समय है, 1972 में आपके लिये समय नहीं है । मैं एक कोई धमकी नहीं देता, मैं एक चेतावनी देता हूं । क्या हुआ मानोपलीज़ कमिशन ऐक्ट का ? क्या हुआ बिड़ला इन्व्वायरी का ? क्या हुआ कैपिटल लेवी का ? आपके पेनल ने कहा था कि ओटोमोबाइल इन्डस्ट्री को हाथ में लो और ओटोमोबाइल इन्डस्ट्री के लोग गये हुए हैं सुप्रीम कोर्ट में कि मोटरों की कीमतें बढ़ाने को कहो । यह सब काम एक ढोंग से चल रहा है । समाज में कितने दिनों तक यह चलाना चाहते हो ।

उपाध्यक्ष महोदय, जनतंत्र के नाम पर, गांधी और बुद्ध और अशोक के नाम पर यह नहीं चलने वाला है । मैं आपसे केवल यही निवेदन करना चाहता हूं कि अगर उन लाखों नौजवानों को जो आप पस्त हिम्मत हो रहे हैं, एक नया इरादा, एक नया अरमान, एक नयी रोशनी देने का काम करना है, तो दो काम करना पड़ेगा । सरकार को अपने वादों को पूरा करना पड़ेगा और जितनी समाजवादी शक्तियां हैं, उनको एक होना पड़ेगा, चाहे वह लोग किसी पार्टी के अन्दर हों, किसी पार्टी के प्रतिनिधि हों । मैं अपने मित्र जो उधर बैठे हुए हैं, अपने पुराने साथी त्यागी जी जैसे लोगों से कहना चाहूंगा कि व्यक्तिगत दोस्ती अच्छी है, निभानी चाहिये, लेकिन व्यक्तिगत दोस्ती को निभाने के लिये इस देश को गर्त में जाने से रोकिये । अगर आप मुझसे विश्वास चाहते हैं तो मैं यह कहता हूं कि मेरे लिये व्यक्तिगत कोई व्यक्ति का कोई महत्व नहीं है । भारत में कोई ऐसा व्यक्ति नहीं है, जिसके लिये इस राष्ट्र के हितों को और समाज की प्रगति को न्यौछावर किया जा सकता है । इसलिए मैं नाना साहब गोरे जैसे लोगों से . . .

श्री मोहन लाल गौतम (उत्तर प्रदेश) :
धर भी ऐसे लोग हैं, जिनका यही हाल है ।

श्री चन्द्रशेखर : गुरुपादस्वामी ऐसे लोगों से कहना चाहूंगा, आज भी आप सोचिए, इस देश में परिवर्तन की लहर आ रही है, हम और आपको तय करना है। भूपेश गुप्त जी ऐसे लोगों को यह तय करना चाहिये। यह तय कीजिए कि यह परिवर्तन होगा या नहीं। अगर यह परिवर्तन नहीं होगा तो आज बंगाल में जो हो रहा है—क्या हो रहा है, एक भाई दूसरे भाई को कत्ल कर रहा है। कलकत्ता में मैंने यह कहा था कि मैं समझ सकता हूँ बड़े पूजा-पति का कत्ल हो, मैं समझ सकता हूँ बड़े जोतदार का कत्ल हो। लेकिन सी० पी० एम० के लोग सी० पी० आई० के लोगों का कत्ल करें। सी० पी० आई० के लोग सी० पी० एम० के लोगों को कत्ल करें, दोनों मिल कर के नक्सला-इस्ट को कत्ल करें और कहीं फावंड ब्लाक और सोशलिस्ट युनाइटेड सेन्टर के लोग करें, किसी क्रांतिकारी आचरण संहिता में यह मेल नहीं खाता, किसी रिवोल्युशनरी एथिक्स में यह बात बैठती नहीं। जिस तरह से अपने समाजवादी और प्रगतिशील साथियों के आपस में लड़ते हुए हम देखते हैं, कभी-कभी हमारे दोस्त भी बड़े खुश होते हैं, लेकिन मुझे खुशी नहीं होती, क्योंकि जितना बिखराव वह समाजवादी शक्तियों का होगा, उतना ही एकीकरण प्रतिक्रियावादी शक्तियों को होगा। बहुत से लोग ऐसा समझते हैं कि 20 वर्षों से जैसा चलता रहा है, दस, बीस वर्ष और चलेगा। यह चलने वाला नहीं है। इतिहास एक, दो साल के अंदर बदलने वाला है। आज तो करोड़ों नौजवान आपकी ओर नज़र उठा कर देख रहे हैं कि आप उसका नेतृत्व करेंगे, यह नेतृत्व न करके, उनको निराश करके आप हमेशा के लिये कुचल दिये जायेंगे।

उपसभापति महोदय, मैं नहीं जानता मेरे भाषण का क्या मतलब लिया जायगा। लेकिन मैं अंत में आपके जरिये इस हुक्म त से और हुक्म त के उच्च पदों पर आसीन सभी

लोगों से पुनः निवेदन करूंगा कि आप अपनी निष्क्रियता को, अपने वायदे से मुकुरने की बातों को, दूसरों के ऊपर मत डालिये। यह जो अराजकता का वातावरण है, यह जो विद्रोह की भावना है, उसमें थोड़े से असामाजिक तत्व हो सकते हैं, लेकिन इसके मूल में वह जाग्रत आकांक्षा है, जिसमें नौजवान परिवर्तन चाहता है। उस तबदीली के लिये मैं भाई श्याम लाल जी से आपके जरिये श्रीमन्, कहना चाहता हूँ कि मैं जानता हूँ कि इस देश में कोई लेनिन नहीं है, मैं जानता हूँ इस देश में कोई मार्क्स नहीं। मैं नहीं कहता लेनिन और मार्क्स जैसे इस देश में आचार्य नरेन्द्र देव न हों और शायद पंडित जवाहरलाल नेहरू न हों। इस देश में साधारण लोग हैं, किसी का गलतफहमी गुमान न हो। उन साधारण लोगों को मिला जुला कर इस देश को एक नयी दिशा में ले जाना पड़ेगा। इसलिये मैं आपसे निवेदन करता हूँ कि जो आपकी संसद् ने कहा है, जो आपके संविधान ने कहा है, जो आप संविधान के अंदर कर सकते हैं, उसको कीजिए। खाडिलकर साहब, संविधान में संशोधन की जरूरत नहीं है, कैपिटल लेवी लगाने के लिये संविधान में संशोधन की जरूरत नहीं है। जो टैक्स बकाया है, उनको लेने के लिये संविधान में संशोधन की जरूरत नहीं। आज विदेशों से कर्ज लेकर, जिसका जिक्र श्याम धर मिश्र जी ने किया, आप खर्च न करें और कमिटमेन्ट चार्ज देते रहें, यह देश की अर्थ नीति के साथ और देश की राजनीति के साथ जो हम खिलवाड़ करते हैं, मेरा आग्रह है, उपाध्यक्ष महोदय, कि यह सरकार और इस संसद् में रहने वाले लोग आज भी इससे मुकुरें और एक नयी ज्योत, एक नयी आशा, इस देश के नौजवानों के दिलों में जगाने के लिये एक नया कदम उठाएं।

SHRI BHUPESH GUPTA : Mr. Deputy Chairman, Mr. Chandra Shekhar is a leading member of the

Congress Party. I believe he is also a Member of the Congress Working Committee. I would therefore request the Leader of the House, through you, that the speech be circulated among the Members of the Government and the speech be discussed in the Cabinet. I think by and large he has spoken the voice of the people; broadly speaking he has spoken for everybody who wants progress and I do hope that the Leader of the House will take this speech seriously into account and have it thoroughly discussed at the highest level in the Government. That is what we are concerned with here and this is my concrete suggestion.

SHRI MAHAVIR TYAGI: I support you.

श्री बालकृष्ण गुप्त (बिहार) : उपसभापति महोदय मुझे श्री चन्द्रशेखर की स्पीच सुन कर मन में एक बड़ा विचित्र भाव पैदा हुआ है। श्री चन्द्रशेखर इन्दिरा जी की राजनैतिक चाल से, जो अपनी महत्वाकांक्षाओं की पूर्ति के लिये उन्होंने बैंकों का राष्ट्रीयकरण किया, एक बड़ा भारी प्रगतिवादी कदम और प्रगतिवादी व्यक्ति का काम समझ कर बड़ी भारी आशा लागू हुए बैठे थे। लेकिन मैं और मेरी पार्टी 1948 में ही इन्दिरा के बाप का साथ छोड़ चुकी थी और जानती थी कि कांग्रेस पार्टी न कोई परिवर्तन करने वाली है और न उसमें परिवर्तन की कोई संभावना है। सिर्फ कुछ, राजनैतिक लोगों को, जो इन्दिरा गांधी जी के एकाधिकार में, राजनैतिक एकाधिकार में बाधक थे, उनको निकाल कर इन्दिरा जी ने झूठ मूठ बैंकों का राष्ट्रीयकरण करके दुनिया को यह दिखाने का कोशिश की कि वह समाजवाद का नया अवतार, नयी जोन आफ आर्क हैं। आज चन्द्रशेखर को निराशा हो रही है। मुझे तो कोई निराशा नहीं, मैं तो जानता था कि यह सब राजनैतिक चालबाजियाँ नेहरू जी ने 20 वर्ष तक चलाई और अब उनकी बेटी चार, पांच वर्ष से चलाने की उम्मीद किये बैठी है। कहां आर्थिक परिवर्तन है, कहां राजनैतिक परिवर्तन है। हम लोग तो शुरू से

कहते आ रहे हैं, यह कांग्रेस पार्टी का इन्दिरा करण, यह कोई नया कदम नहीं है, यह तो कुछ किस्म के लोगों को बाहर निकाल के फैंक देना, जो इन्दिरा जी अपनी राजनैतिक महत्वाकांक्षा में बाधक और अवरोधक समझती थीं, एक पार्टी में अपना कब्जा करना था जो कि गांधी जी की बनायी हुई थी, तिलक जी की बनायी हुई थी, गोखले जी की बनायी हुई थी और उसकी सदाशयता को लेकर हिन्दुस्तान की राजनीति पर कब्जा करने की एक चाल मात्र थीं। शायद चन्द्रशेखर जी बैंकों के राष्ट्रीयकरण से बड़ी भारी आशाएं लगाये बैठे थे, बड़ी भारी उम्मीद लगाये बैठे थे, तभी लोगों ने उनको और उनके साथियों को "यंग टर्क" कहना शुरू किया, जैसा कि अतातुर्क कमाल पाशा ने टर्की में खलीफा के खिलाफ बगावत की। यहां न तो खलीफा के खिलाफ बगावत हुई और न कोई हिन्दुस्तान में राजनैतिक और आर्थिक परिवर्तन आए और न इन्दिरा गांधी के नेतृत्व में आने वाली है। यह समझ लें, अच्छी तरह से, जल्दी समझ लें तो बहुत अच्छा है और हमारी तरह से उनका स्थान वहां पर नहीं है, जिस तरह की स्पीच उन्होंने दी है, उनका स्थान इस तरफ हमारी बगल में है।

हिन्दुस्तान की गरीबी के बारे में डा० राम मनोहर लोहिया ने इन्दिरा नेहरू के बाप के जमाने में स्पीच दी थी। जब वह फर्रुखाबाद से चुन कर आए थे कि हिन्दुस्तान के 27 करोड़ आदमियों में से दो तिहाई 19 पैसा रोज पर रह रहे हैं। आज चन्द्रशेखर जी 8 आने की बात करते हैं। चन्द्रशेखर जी राज सभा में उसी पार्टी में बैठे हुए हैं और उनमें हिम्मत नहीं है, इतनी स्पीच के बाद भी कि वह डा० लोहिया की तरह से विद्रोह का बिगुल बजाएं और पार्टी को छोड़ कर अपना राजनैतिक बनवास लेने के लिये हम लोगों की तरह तैयार हों। वह भी राजाओं के साथ जुड़ा

[श्री बालकृष्ण गुप्त]

रहना चाहते हैं और राजाओं की जरा जरा सी चोटी काट कर वह समझते हैं, बहुत बड़ा भारी सामाजिक परिवर्तन होने वाला है, बड़ा भारी कम्युनिज्म आने वाला है। वामपंथी की बात करते हैं, तो वामपंथियों की एकता न लेनिन ने होने दी न लेनिन के अनुयायी होने देंगे। वामपंथी का एक सपना है और कभी-कभी कम्युनिस्ट जब कमजोर फील करते हैं, तो अपने हथियार की तरह से इस्तेमाल करते हैं। वह तो हमेशा एक गुट को दूसरे वामपंथी गुट से खत्म करने का तरीका है। युनाइटेड फ्रंट और संयुक्त मोर्चे का यही तरीका है, जिसके जरिये एक पार्टी दूसरी पार्टियों पर हावी हो जाती है, उनको राजनीतिक हथियार के रूप में इस्तेमाल कर के खुद शासन में बैठ जाते हैं। सोशलिस्टों ने क्या किया। लेनिन के ऊपर बंदूक क्यों चलाई। यह जो लेनिन की शताब्दी मनाने वाले हैं, इनको बताने की जरूरत नहीं। ब्राउन स्टार्ट में सेलसों के ऊपर लेनिन ने कैसे गोलियां चलाई और कैसे वह अपना टेरर शुरू किया और अंत में स्टालिन की नीति में परिवर्तन कर के आज भी रूस एक डिक्टेटरशिप; तानाशाही का जरिया बना हुआ है। कार्ल मार्क्स पार्टियों और स्टेट्स दोनों को विदरअवे करना चाहता था। लेकिन आज क्या हालत हुई है। दुनिया का सबसे बड़ा मिलिट्री राष्ट्र आज रूस है, उसका खोज में आधा लोहा खर्च होता है, शस्त्रों पर खर्च हो रहा है और जो लोग कहते थे कि हम "वार" को मिटा देंगे, आज वह बड़ी वार करवाने के लिये दुनिया को बड़े-बड़े हथियार दे रहे हैं और जगह जगह रूस आज जिन लोगों को कल तक मर्चेन्ट्स आफ डेथ कहा करता था, उन पूंजीवादियों को रूस यह कहा करता था कि वे हथियार देने वाले और हथियार बच कर लड़ाने वाले हैं, वही रूस आज दुनिया का सबसे बड़ा हथियारों का मलयार हो गया है।

मैं कम्युनिस्टों को अच्छी तरह से जानता हूं। मैं उस वक्त रूस गया था जब कि श्री भूपेश गुप्त रूस का नाम भी नहीं जानते थे। 1932 में मैंने वहां पर जो देखा और सुना और इसके बाद मैं कोपनहेगन में टोटस्की से मिला और उनसे पेरिस में भी बात की। मैं स्पेन के सिविल वार में भी गया। वहां पर जो मास्को और स्टालिन के कम्युनिस्ट थे, वे दूसरे वामपंथी समाजवादियों को मार रहे थे। इस तरह से मैं बारसिलोना से बच कर भाग कर आ गया। आज कम्युनिस्टों की तारीफ की जा रही है; क्योंकि इन्दिरा ने रूस का आज हाथ पकड़ रखा है। श्री चन्द्रशेखर जैसे क्रिटिक लेनिन का नाम लेने में नहीं हिचकते हैं, लेकिन लेनिन ने जो चीज शुरू की उसी का प्रतिबिम्ब आज रूस है और दूसरा प्रतिबिम्ब माऊ है।

श्री राम मनोहर लोहिया ने 1948 में जब खोज परिषद् शुरू की थी, तो कहा था कि रूस का कम्युनिज्म योरूप का एक हथियार है। मैंने उस समय एक आर्टिकल भारत ज्योति में लिखा था कि जब एशिया में कम्युनिज्म आयेगी, तो वह कम्युनिज्म रूस के कम्युनिज्म से टकरायेगी और आज भी आप देख रहे हैं कि कुछ रंगीन कम्युनिज्म लोग जिन्होंने चेकोस्लोवाकिया को अपने कब्जे में कर रखा है, वही आज 70 करोड़ कम्युनिस्टों को अपने कब्जे में रखना चाहते हैं, लेकिन माऊ जिसने अपनी अलग क्रान्ति की है, वह उस गोरे कम्युनिज्म के कब्जे में नहीं रह सकेगा। जो रूस पहले अन्डर डेवलपमेंट कंट्रीज का इंडस्ट्रियलाइजेशन करना चाहता था, उसी ने अचानक कम्युनिस्ट कंट्रीज की मदद करना बंद कर दिया और अपने सारे इंजीनियरों को वापस बुला लिया और इस तरह से उन देशों का इंडस्ट्रियलाइजेशन करना बंद कर दिया। चन्द्रशेखर जैसे तीसरे दर्जे के क्रांतिकारी तो बहुत आयेगें, बहुत चले जायेंगे। कांग्रेस पार्टी में एक आदम बलबुला हमेशा उठता ही रहता

है और वैसे ही गन्ना भी होता रहता है। यह ऐसी पार्टी है, जिसमें न जवाहरलाल क्रान्तिकारी थे और न ही इन्दिरा गांधी क्रान्तिकारी हैं और जो नया आयेगा वह न कट्टर समाजवादी और न क्रान्तिकारी ही होगा। कांग्रेस पार्टी ऐसी ही चलनी रहेगी और इसी तरह में सोशलिज्म का नारा देती रहेगी। आवड़ी के जमाने से और भुवनेश्वर, बंगलौर से भी यही नारा सुनते आ रहे हैं। इन नारों से अभी तक तो गरीबों का कल्याण नहीं हुआ है और न आगे होने वाला है। ये सब बातें संसद् में....

श्री महावीर त्यागी : कांग्रेस पार्टी पर काटे बरसा रहे हों, तो उसकी चोट हमारे ऊपर भी लग रही है।

श्री बालकृष्ण : जब तक आप थे तब तक तो लगती थी। अब तो आप बाहर निकल आ हैं और अब क्यों लग रही है। हम तो आपको कांग्रेस में मानते ही नहीं हैं, हम तो आपको कांग्रेस में मानते हैं, जो आज गद्दी पर बैठे हैं। जो आज गद्दी के साथ जुड़े हैं, जो गद्दी के लिए समाजवादी चाल चलते हैं, जो समाजवाद का झन्डा उठाते हैं, लेकिन नीचे से पूँजीवादी भरे हुए हैं, बिड़लावाद से भरे हुए हैं। बम्बई में कांग्रेस का अधिवेशन हुआ था। कांग्रेस ने पहला काम वहाँ पर यह किया; क्योंकि मैं भी उन्हीं दिनों बम्बई गया हुआ था। मैं कांग्रेस के अधिवेशन के सिलसिले में नहीं गया था, लेकिन मैं उन दिनों वही पर था।

श्रीमती यशोदा रेड्डी : क्यों गये थे ?

श्री बालकृष्ण : मैं घूमने फिरने गया था, लेकिन कांग्रेस का सेगन अटेंड करने नहीं गया था। तो मुझे वहाँ पर पता लगा कि कांग्रेस की सरकार ने वैजटबुल धी के दाम बढ़ा दिये हैं और इस तरह से इस चीज के दाम दूसरे ही दिन से बढ़ गये। बिड़ला ने रुपया दिया तो उनको गोआ में फर्टिलाइजर प्लान्ट खोलने

का लाइसेन्स मिल गया और स्टील वाले टाटा ने अपने स्टाकिस्टों से जिन्होंने ब्लैक माकट में रुपया कमा रखा था, कांग्रेस पार्टी को दिलाया। जब इन लोगों ने कांग्रेस को रुपया दिया, तो जिस स्टील का दाम पहले 75 रुपया टन था, उसका 300 रु० प्रति टन बढ़ा दिया गया। इस तरह का कांग्रेस का समाजवाद है। यही समाजवाद पंडित जवाहरलाल नेहरू चलाया करते थे और आज उनकी बेटी उनसे राजनीतिक सबक सीख कर चला रही है और वह भी इसी तरह समाजवाद को चलाती जायेगी, चाहे चन्द्रशेखर आशावान हों या निराशावादी हों। उसे तो उन चीजों की कोई परवाह नहीं है, चाहे नकमलपंथ चले, चाहे न चले, चाहे कम्युनिज्म चले या न चले। रूस के कम्युनिस्ट श्री भूपेश गुप्त श्री चन्द्रशेखर से ज्यादा इन्दिरा के समर्थक रहेंगे और उनको मदद पहुंचाते रहेंगे। श्री चन्द्रशेखर एक आध स्पीच से, एक आध बार हल्ला गुल्ला से, एक आध गरम गरम बात कहने से, कोई कांग्रेस के रुख में परिवर्तन होने वाला नहीं है। क्रान्ति के बाद ही किसी देश के रुख में परिवर्तन होता है। जब गद्दी को उखाड़ कर दूसरा गद्दी पर बैठना है, तब क्रान्ति होती है। जो अपने साथी थे, उनको बाहर निकालने से कौनसी क्रान्ति होने वाली है और इस तरह से कौनसी राजनीतिक और आर्थिक क्रान्ति होने जा रही है। अब यह धोका बहुत दिनों तक नहीं चल सकता, चाहे श्री चन्द्रशेखर निराशावादी हों या आशावान हों। इससे किसी की बात बनने और बिगड़ने वाली नहीं है, न ही गरीबों को जमीन मिलने वाली है, न बेकारों को काम मिलने वाला है और न ही देश से गरीबी मिटने वाली है। मेरा यह कहना है कि यह जो एप्रोप्रिएशन बिल है, पहले अंग्रेजों के जमाने में 400 करोड़ का हुआ करता था और अब चार हजार करोड़ का हो गया है, लेकिन इससे किसी गरीब का कल्याण हुआ हो, यह तो नज़र नहीं आता है। अगर गरीबों का कल्याण

[श्री बालकृष्ण गुप्त]

हुआ होगा, तो आज इस कांग्रेस के बाद जो नक्सलपंथी निकले हैं, वे कभी भी इतने उग्र नहीं दिखाई देते।

पिछले दिनों किस तरह से रिक्शा वालों के बड़े-बड़े जलूस निकले और इन्दिरा गांधी के सफदरजंग कोठी तक गये, जहाँ पर तालियाँ बजाई गई, बड़ी डफली बजाई गई और ढोलक बजाये गये। नतीजा क्या निकला। आज तांगे वालों का किसी का भी पता नहीं है और न ही रिक्शे वालों का पता है। बिडला की बगल में बैठते हैं मोदी और जैपुरिया जिन्हे पोलीथिन का लाइसेंस मिलता है और किसी को और कुछ मिलता है और यही लोग इस सरकार को घेरे हुए हैं और यह सरकार इन लोगों से घिर कर बहुत खुश है; क्योंकि कांग्रेस पार्टी को चलाने के लिए करोड़ों रुपये चाहियें। कंपनी डोनेशन तो बंद कर दिये गये हैं, अब तो लिफाफे पर सीधे नोट आते हैं और वे नोट कांग्रेस पार्टी को चलाते हैं।

अभी राजस्थान में दो इलेक्शन हुए थे, जिसमें कांग्रेस पार्टी जीती थी। ये इलेक्शन नसीराबाद और टोक में हुए थे। राजस्थान हमारे पुरखों का घर है, इसीलिए राजस्थान के लोग मेरे पास आते रहते हैं। इन दो इलेक्शनों में कांग्रेस ने इतना रुपया खर्च किया, जिसका कोई हिसाब नहीं है। कहा जाता है कि श्री सुखाडिया ने यह रुपया अकाल की मदद में से चोरी कर के खर्च किया। उन्होंने वहाँ पर दो कांग्रेस की सीटों को जीत कर अपने को बचाया और इस तरह से इन्दिरा के कृपा पात्र हुए हैं क्योंकि राजस्थान में कांग्रेस की जीत हुई है।

जैसे कांग्रेस पहले की थी, उसी तरह की इन्दिरा के जमाने की भी है। उसमें इस तरह से दो चार चन्द्रशेखर इधर उधर होते रहेंगे और इसी तरह से यह चलती रहेगी। गंगा की नदी की तरह कांग्रेस भी है और जब तक

इसमें से नहर नहीं निकाली जाती है, तब तक उस का यही हाल रहेगा। इन्दिरा गांधी अपने को बड़ा भारी समाजवादी समझती हैं। वे अपने को फ्रैंकलिन रूजवेल्ट और न मालूम क्या क्या समझती हैं और क्या क्या वह अपने को कह गई हैं, अभी तक इसका पता नहीं है।

हिन्दुस्तान का आर्थिक पतन होता जा रहा है और राजनीतिक पतन भी दल बदल और टोर्पलिंग की वजह से शुरू हो गया है और इसका नतीजा यह होगा कि संसदीय प्रणाली और जनतंत्र में किसी की भी आस्था नहीं रह जायेगी। रुपया दे-दे कर इन्दिरा जी के लोग यू०पी० में, बिहार में लेजिस्लेटर्स को खरीदते हैं, सबकी आँखों के सामने यह होता है और श्री चन्द्रशेखर इन्दिरा जी को लेनिन की क्रांतिकारिता के साथ खड़ा करना चाहते हैं। (Interruption) वे सुनें या न सुनें, हम बोलते रहेंगे, यद्यपि बोलने का उन पर कोई असर नहीं पड़ेगा, के० के० शाह हों, कृष्णकान्त साहब हों या सिद्धेश्वर प्रसाद हों, इन लोगों पर कोई असर नहीं पड़ने वाला है, इनकी बड़ी-बड़ी गाड़ियाँ ऐसे ही चलती रहेंगी। लेनिन की टूटी चारपाई या...

श्री उपसभापति : अब आप खत्म कीजिए।

श्री बालकृष्ण गुप्त : उदाहरण देकर चन्द्रशेखर किसी को क्रांतिकारी नहीं बना सकते। क्रांतिकारिता इस कांग्रेस में मोरार जी के हट जाने या राम सुभग सिंह जी के निकाल दिए जाने या हाथी साहब के कैबिनेट से बाहर कर दिए जाने से नहीं आ जायेगी। यह आशा निराशा ही रहेगी। जब तक इस चीज को कोई अच्छी तरह से नहीं देखेगा, तब तक चाहे लेनिन की शतवार्षिकी मनाते रहें कुछ नहीं होने वाला है। पिछले साल ही हमने गांधी जी की शतवार्षिकी मनाई और आज गांधी जी की स्टेचू पर पुलिस का पहरा है और उसको बचाने के लिए चेप्टा करनी पड़ती है।

जो गांधी जी की हमारी से लाभ उठा रहे हैं वे इस स्थिति पर सोचें ।

उपाध्यक्ष महोदय, मुझे कहना बहुत कुछ था लेकिन आप रो रहे हैं, इसलिए मैं आपकी आज्ञा शिरोधार्य करके बैठ जाना चाहता हूँ ।

SHRI SASANKASEKHAR SAN-YAL (West Bengal) : Mr. Deputy Chairman, it is now round about a year that banks have been nationalised, that is to say, the nation has taken over the banks, but the corresponding question haunts us very much, it haunts everybody : Have the banks taken up the cause of the nation yet ? In a socialist pattern much has to be and can be done by the good offices of the nationalised banks. Have the aspirations and expectations of the toiling people at large really received any response from the banks ? The answer is in the negative. I put two questions in the course of this session asking whether petty traders and petty industrialists had been financed out of these nationalised banks, and another, whether the petty agriculturists had been financed and given backing by the nationalised banks. In both these cases the answer was in the negative and the usual sterile answer was given, namely, that schemes are being drawn up, that schemes are being drawn up. Sir, we know that the nationalisation of banks took place out of political scheming and the scheming probably has not yet finished its tale and therefore it remains where it was. Of course in some favoured States something has been done, but that makes the whole matter completely worse. Sir, what is needed and what has not been done is to instil a sense of awakening in the people that this is now their asset, that this is now their wall behind their back, that this is their patron. You go to any assorted town or village and you will find that the petty trader is in financial morass as he was before. The village blacksmith, the village carpenter, the village potter, they all do not know yet that the banks are their property, that the banks are their strength. They are still in the hands of the moneylenders in the urban and rural sector, and the grinding poverty, the grinding exploitation is still going on. Therefore, the time has come for us to stop and ask

ourselves as to whether we have got really anywhere forward after this flaunted and vaunted nationalisation of banks came into existence. After all a colourable socialism will not do. It must have a pragmatic approach. What is needed is persuasion and propaganda. The Government must have a machinery ; Government must take the initiative, a dynamic initiative ; it ought to go out into the far-flung areas of the country to tell the peasant : "Look here, here is a bank behind you ; you go ahead honestly ; do not go to the moneylender ; this asset is behind you". You go to the petty trader and the small industrialist and tell them : "You need not worry about any finance now ; do not go to the bloodsucker ; here is the nation's blood bank, and you can have it at your disposal". This persuasion, this sense of awakening, has yet to come and it is high time that the matter is not delayed any further.

I will show another industrial bankruptcy. From Farakka to Hooghly, after the Farakka Barrage on both sides of the Bhagirathi if you look up there is a tremendous industrial potential in the private sector and public sector of large and small-scale industries. I put another question as to whether a map has been made of the perspective industrial pursuits there. The answer is, "No map has yet been made". "Will it be done?" "After the barrage is completed". Then you go in for another high-level Commission or Committee, it will take years to produce a map. But does the Government not realise that one day lost is one decade wasted ?

There is another thing to which I would invite the attention of the Ministry at large. There is another big question which is being tinkered with, the recent influx of a huge population from East Pakistan. A rolling mass of uprooted humanity like glaciers are coming from one side to the other. The Rehabilitation Minister was good enough to admit the other day that high-level talks are not being pursued because the other side is not coming and sitting at the counter. What are you doing ? The Rehabilitation Minister admitted that it was a big West Bengal Problem—a staggering reply. Is it a West Bengal problem or a problem of the whole nation ? My good friend, Shri Kalyan Roy, had a question to put : "Why don't we

[Shri Sasankasekhar Sanyal]

have a high-level meeting between the two?" He said, "We have failed". You have failed to tackle it as a national problem. You have failed to persuade the Pakistani people to sit round the table to discuss this question on the basis of the Nehru-Liaquat Ali Pact. Then shall we stop there? No, there are still ways. If it is not a national problem to be solved successfully, if it is not a bilateral international problem to be solved successfully, then we are to go higher up. There is a world organisation. It is not a matter of joke. In this fast-getting-united one world a mass of humanity like helpless creatures moving from one place to another introduces an imbalance in the body politic of the entire comity of nations. We cannot sit idle over this. The hands of the clock cannot be either retarded nor can the clock be stopped. We must go ahead and have to take this matter to the highest level of the international comity of nations and press this matter as a problem of the entire world to consider, consult and solve. Thank you.

SHRI K. P. MALLIKARJUNUDU (Andhra Pradesh) : Mr. Deputy Chairman, this Appropriation Bill was brought forward for appropriating a sum of nearly Rs. 16,325 crores, so that the Government can spend this money on its various activities. It is no doubt true that the Rajya Sabha constituted as it is has no power to reject this Bill. Even though it can consider and return the Bill, under the Constitution it does not have the power to reject the Bill. Hence any discussion or any suggestions that may be given, the Government may profit by them.

5 P.M.

Before I proceed further, I would like to ask the Government whether it is really entitled to have this appropriation. In our ancient India, there was poet called Kalidasa. He is considered to be one of the greatest poets that the world has ever produced. He has stated in his famous *kavya* called *Raghu Vamsam*—

प्रजानां विनयद्यानात् रक्षजात् भणदपि
स पिता पितरः तासां केवलं जन्महेनवः

It means that the king or the ruler is considered to be a father and he has

got three important tasks to full. He has firstly to make the people righteous and disciplined. Secondly, he has to give protection to the people from external dangers and internal disturbances. Thirdly, he has to give the people a decent standard of living. So, the three tasks that are entrusted to any ruler are these. If any ruler wants funds to be appropriated, I should think that he should satisfy these three tests. Let me examine how far this Government has satisfied any of these three tests, either fully or even partially.

The first test, as I submitted, is to make the people righteous and disciplined. Has the Government done anything to make the people righteous and disciplined? On the other hand, in the very year of Gandhi Centenary, it broke all rules of discipline and encouraged the people to resort to all sorts of unrighteous methods. The greatest contribution, in my opinion, that Gandhiji gave to modern political thought is that the means also should be as pure as the end. What has happened to the teaching of Gandhiji? Are the Government employing pure means to achieve their ends? All these values of Gandhiji have been thrown to the winds. We have been seeing what is happening in our political spectrum. Everywhere we have been seeing things happening in a way which is contrary to what Gandhiji, the Father of our nation, taught us. We have seen politicking, we have seen the game of toppling governments which do not toe the line of the Central Government. If the State Governments do not fall in line with the Central Government, if they belong to a party different from that of the ruling party here at the Centre, every attempt has been made, either fair or foul, to dislodge and topple those Governments. That has been the history of the political demeanour of the ruling party.

So the Government has miserably failed in making people righteous and disciplined. On the other hand, it has done everything to undermine discipline, to undermine the righteous conduct of the people. So, it fails, according to my conception, in the first test that has to be applied to a good ruler, as enunciated by our greatest poet, Kalidasa.

Secondly, a good Government is expected to give protection to people from external dangers and internal dis-

turbances. What is the position today? So far as the foreign policy is concerned, it must be considered a failure. We see Pakistan and China poised on our borders to attack us at any opportune moment. What have you done all these years? Is the Government able to settle the issues existing with Pakistan and China? It has not been able to settle those issues. On the other hand, the bellicose attitude of Pakistan and China is growing more and more.

With regard to our relations with the neighbouring countries also, there is great deterioration. The relations with Nepal are not as happy as they were before. Recently, we also found that Bhutan was going to apply to the United Nations to get independent membership of the UNO. I do not object to it. But why should Bhutan go to that extent? What made Bhutan claim membership of the UNO? I think it is a failure; it must be admitted as a failure on the part of the Government to regulate our foreign affairs in a manner which would conduce to the peaceful settlement of all the issues involved. Even in regard to Indo-China, I should think that the Government's policy is a miserable failure. As the Chairman of the International Control Commission, it is not able to settle the issue; it is not able to establish conditions of peace in Indo-China. Laos and Cambodia, all those countries are in a ferment. There, democracy is going to be undermined. Under the circumstances, as the Chairman of the International Control Commission, India has failed miserably to do anything useful for establishing peace in that part of the world. That is the position so far as external relations are concerned and I should think that it is a miserable failure on that front.

Coming to the internal situation, it is a record failure on the part of the Government. We see in West Bengal and other parts of India that there is lawlessness, that law and order has completely broken down, that there is no security to life and property and Government is not able to give protection to people's life and property. That is the position in which we are placed and that danger is now spreading to the other parts of India also. Recently, I may submit, in Andhra Pradesh, in my district of Krishna, some 40 or 50 young people wearing uniforms attacked the house of a landlord, killed him,

looted all the property and went away with the property, shouting 'Mao zindabad'. That is the position in which we find ourselves placed. There is no security either to life or property. When the Government fails to give people protection from internal dangers, is it entitled to make any appropriation? I would like to know. So, even on this test which Kalidasa has laid down, there is failure on the part of the Government. It is not entitled to claim any appropriation from out of the Consolidated Fund of India.

The third test which has been already enunciated is giving employment and a decent standard of living to the people. In that sphere also, it is a sorry state of affairs. Take for example the question of unemployment. There are no accurate figures to show what is the extent of the unemployment problem. Even the Labour Minister the other day confessed in the House that there were no accurate and proper statistics. But according to the live registers of the employment exchanges, we find that at the end of 1968, there were 3½ millions of unemployed educated people. Employment registered only dealt with cases of educated unemployed. We do not know how many more uneducated people are unemployed. Even there, I might say that in regard to technical personnel, there is a lot of unemployment. Mr. Sivaramkrishnan, Chief of the Man Power Resources Division of the Institute of Applied Man Power Research, has said that 50,000 engineers are unemployed today and that by the end of the Fourth Plan, it will go to one lakh. That is the state of affairs so far as our technical personnel are concerned. There is unemployment among our engineers for whose sake a lot of money has been spent by the Government and who also have spent a lot of money on their education. If they go about—and they will have to go about—in the streets without employment, what is going to happen to our country, I do not know. What is the Government doing all these years to create employment potential for these people? If really the Government wanted to give full employment to all these people, the only thing that it could do is to mobilise all possible resources in the country. What are those resources? The resources are material, human and financial. There are these three kinds of resources. All these three kinds of resources have got to be mobilised so

[Shri K. P. Mallikarjunudu]

that full employment potential can be created. Could they do so? Even in regard to the public undertakings where crores of rupees have been invested, they present us only a sorry spectacle. The Chairman of the Public Accounts Committee said recently in a speech that the avoidable losses and expenditure in one year amounted to Rs. 42 crores in the various departments of the Government of India. Such is the kind of management the Government has been giving us and we meet the same situation with regard to the public undertakings. According to the report of the Public Undertakings Committee about the performance of the Mining and Allied Machinery Corporation, it has been stated that it failed to produce in any one year even one per cent of its full capacity. So, instead of utilizing the full capacity, it is only able to utilize one per cent of its full capacity. That is how the resources are being utilized. So there is a complete failure on the part of the Government to make use of the available resources and even in respect of those resources which they could utilize, they are not able to utilize them fully and properly. In 1967-68 and 1968-69 the Mining and Allied Machinery Corporation produced next to nothing. The accumulated losses amount to Rs. 20 crores on a total investment of Rs. 49 crores. That is the sad story of the one public undertaking. I have just given it as an instance to show how these public undertakings are being managed, how the capacity is not being utilised, how all the resources are not fully mobilised. So, unless the Government is capable of managing things, it has no right to ask Parliament to sanction these sums which it wants by means of this Appropriation Bill. So, the point is whether on any reasonable test the Government is entitled to ask for these monies. That is the question. And according to me the Government has failed by all the three tests which any good Government must satisfy. The Government has failed. And if I can describe the Government by any single phrase, I should say it is a model of incompetence. The Government is nothing more than a model of incompetence. It has forfeited its right to get sanctions for the sums asked for in the Appropriation Bill.

Then one or two sentences I will quote. Take for example, the recruit-

ment of IAS and IFS people in the competitive examinations. Even in the administrative report of the Home Ministry it has been stated like this—

“The number of first class graduates turned out by the universities increased from 6,434 in 1959 to over 11,000 in 1967 against which the number of first class graduates who competed at the IAS, etc. examinations decreased from 818 in 1951 to 604 in 1967. This has affected the quality of recruitment inasmuch as the percentage of first class graduates appointed to the IAS has declined from 52 in 1959 to 36 in 1967.”

In the matter of attracting our young and brilliant graduates to the competitive examinations also, the Government has failed to attract the talent. The merited students are not appearing for these competitive examinations. That is how things stand and I should think that the Government having failed to satisfy any of the tests stated by me, has no right, no claim, to any of the amounts asked for in this Bill. Thank you.

DR. (MRS.) MANGLADEVI TALWAR (Rajasthan) : Mr. Deputy Chairman, I should like to draw the attention of the House as to what is happening in the various parts of the country under the label of Naxalite activities. There has been a great deal of talk about the Naxalite activities in this House. The other day when there was a debate on the affairs of the Home Ministry, the Home Minister was pleased to state his point of view and his line of action though it was not very clear to this House. The Naxalite movement has taken a significant turn at least in West Bengal after the imposition of President's rule and that is the reason I would like to bring through you to the notice of the Government and of this House that the Naxalite movement is different from the other types of violence that we are encountering in this country. There was a time, immediately after gaining our independence, when there was the great surge of emotion amongst the people that the Government was now their own; but for one reason or another this fund of goodwill has gradually been eroded especially with regard to our capacity to maintain peace and orderly growth in the attainment of our goal of a socialist welfare State. The last decade has seen an increasing tendency to shortcircuit Parliament and

to try and impose upon the collective wisdom of the people of India as represented here the emotional charge of the crowds in the streets. It has now become a general custom to take the issues to the streets in various forms such as hartals, strikes bandhs, processions, demonstrations, etc. and experience has proved that on many occasions these demonstrations lead to violence. The cause may be anything—controversy about language, grievances of students or teachers, industrial disputes or purely political demands—but there is an immediate baneful impact on the law and order situation. Attacks are made on the railways and other transport systems; often large-scale burning and destruction of the people's property are indulged in; innocent people suffer and serious casualties result. This loss to the people takes enormous proportions when a whole industrial city is held to ransom by the organisers of some Bandh or the other. This type of violence is no doubt spread all over the country but the particular type which goes by the name of Naxalite activity and which is particularly prevalent in West Bengal and the adjacent provinces is of quite another quality and import. It has its origin in other countries and attacks under the colours of foreign rulers and with the aid of foreign funds. Such activity can only be described as treason and has to be met as such. To prove my point, I would like to put before you and through you to this House here was a news item in the *Hindustan Times* of 26th April 1970. Its heading was: 'Nagas pose new danger on border'. It said:

"The Nagas in Burma have renewed their insurgent activities at China's behest and clashed with Burmese forces in February and March, creating a fresh danger along India-Burma border, according to highly reliable reports received here" It means Kohima.

"The Eastern Naga Revolutionary Council, the political wing of the Burmese Nagas, sent several groups to China in the past three years. These groups now back in Burma, have not only been indoctrinated but also supplied with considerable quantity of arms by China. The ENRC has been maintaining close liaison with the extremist faction of the Underground in Nagaland through a self-styled brigadier, Baw Naung from a village on the Indian side of

the India-Burma border. The reports said Baw Naung has lately been meeting leaders of the extremist faction in Nagaland urging them to join forces with the Burmese Nagas in a general insurrection in the north-eastern region of India and Burma. A few days ago he led an armed gang of about 30 hostiles in the border village of Hahaw where he terrorised the people and collected taxes and rations. The reports also appear to lend some substance to what is being dismissed as a hollow threat by extremist leaders in Nagaland who have been openly talking of the whole of north-eastern parts of India and Burma becoming embroiled in a general insurrection."

It was contended by the Government repeatedly that some underground Nagas have surrendered their arms and they want to live in peace with their brethren in Nagaland. But they have renewed their activities and on 27th April, there was a news item that seven people were killed by the Nagas and on the 1st of this month it was reported that they had killed a major and 13 armymen in the same region. I would like to bring to your notice and to the notice of the Government that what is happening in West Bengal is in the light of the International revolution that is being incited by our great neighbour, China. The following appeared on 27-4-1970 in the *Hindustan Times*:—

"The Communist Party of India (Marxist-Leninist) has described the current wave of attack on educational institutions in West Bengal as a first step towards a cultural revolution and revolt against the bourgeois oriented education system. Strongly defending these attacks and the burning of portraits of and books on Mahatma Gandhi, the party in a secret circular has asked Naxalite students to continue the movement without being deceived by the illusion of 'careerism.' The circular drew attention to CPI(M-L) theoretician Charu Majumdar's "guideline" to students to set up "small red guard units" and help foster "armed peasants revolts" in the countryside. "If necessary, students should discontinue their studies in schools and colleges for the time being as the students in China did to accomplish cultural revolution. In the guideline, Mr. Majumdar expressed his "firm belief" that a "peoples liberation

[Dr. (Mrs.) Mangaladevi Talwar]
army" to be formed by the combination of numerous "red guard Units" at appropriate time, "will march past the plains of Bengal by the end of this year or early next year."

We see evidence of this in what is happening in West Bengal. I would draw your attention and the attention of the House to Amrita Bazar Patrika which is published in Calcutta and on the 28th it says : Red Flag Atop Presidency College—Police Officer killed in Naxal attack. So we are having our National Flag burnt and brought down and the red flag is being put up in its place. On the 13th it says : Mini-war at Sib-pore college—Naxal set fire to workshop—Vandalism at Jadhavpur poly-pur polytechnic. In the Amrita Bazar Patrika of 1st May, it has given a small heading that the Jadavpur University is closed. due to these activities. I will read a letter which they have published in the front page :

"A warning by Naxalites

We produce below the facsimile of a letter we received on April, 30

'WARNING NOTICE'

This is to give you warning that in case you still continue your present policy of abusing our party and our activities, you are likely to have heavy consequences. So, immediately try to give up these tactics as otherwise, one of India's leading paper, as they say (capitalists) will be no more there. So be on the alert. We are planning an attack, which will be a turning point in the history of India."

Such open revolt is taking place in West Bengal. For over a month now there has been a change of government in Bengal but I have regretfully to stress the fact that such activity has become more common since the President took over than even when the Marxists were in power. The Minister of State for Home Affairs has admitted this in this House and though he has suggested this to be the result of the strong action taken by the present authority it is obvious that the action has not been strong enough or wide enough. If a group of 5 or 7 people can, in wide daylight, enter a place of public activity, ransack it and leave without being apprehended then the so-called long arm of the law is neither long enough nor strong enough. But

more than the arm the fault is that the head for intelligence is not being gathered and timely preventive measures are not being taken effectively. It naturally follows that if the present authority in Bengal is proving itself incapable of handling the job, there should be a chance and a more experienced person with high power executive capacity is posted there. How long shall the people of this land, and especially the long suffering ordinary people of Bengal, see their kith and kin murdered as a result of a foreign inspired ideology of extermination? It is time that the Centre acts and acts promptly and determinedly. I admit that the change should take place and should take place soon.

The other point I would like to bring to your notice, and through you, to the notice of the Government is that I wholeheartedly support the demand or the request by Shri Ram Niwas Mirdha regarding the Rajasthan canal. As you know, the western part of Rajasthan has been suffering from continuous drought for years on end and this canal is a long-term measure that will give relief to laks of people and the Centre should see to it that they complete this canal as soon as possible and bring relief to the people there.

Another point I wanted to touch upon in one minute was about the All India Services. As you know, while discussing the subject of national integration at the Chief Ministers' Conference held in August 1967 it accepted in principle the creation of three new All India Services in the fields of engineering, forestry, medicine and public health. After the adoption of the Resolution under article 312(1) of the Constitution by the Rajya Sabha, the All India Services Act was amended accordingly.

[THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair].

But as technology is becoming more and more important in the interest of the nation and its integration I think All India Services in these three fields should be instituted. Out of these three only the Forest Service has been organised; the other two Services have not been organised yet and the reason given is that some of the States do not agree to it but I think the Centre should make an effort—if they have failed once they

should make efforts again—to bring about All India Services in the other fields as well. And they should be at par with the Indian Administrative Service otherwise there would be disparity and dissatisfaction among the highly paid officers which is not a good thing.

SHRI A. D. MANI : Mr. Vice-Chairman, Sir, speaking on the Appropriation Bill, I would like to refer to Demand No. 62 dealing with broadcasting for which the Government has asked for a grant of Rs. 12.68 crores. I would also like to deal with Demand No. 14 for the Ministry of Finance and also with the Demand for tourism.

In regard to the Demand for the Ministry of Information and Broadcasting I would like to state here that there is an insistent demand in the country that a public corporation should take over the All India Radio. And this has been recommended by the Chanda Committee also. I may recall here that as far back as 1961 a Resolution was adopted in this House and I moved at that time an amendment asking for the All India Radio being converted, being taken over by a public corporation. That amendment unfortunately was defeated at that time but the conditions that existed then do no longer exist now. At that time there was a one-party Government in the country and there was not much dissatisfaction with the working of the All India Radio. But now a multi-party system is coming up in the country and it is necessary that the Central Government should not have an all embracing control over the All India Radio. What the structure of the corporation should be is a matter for detailed discussion. The Chanda Committee itself has given a blueprint for the corporation. I may or may not agree with all the contents of the blueprint. If for any reason...

SHRI JOACHIM ALVA (Nominated) : Mr. Chanda is always on the side of big business.

SHRI A. D. MANI : Mr. Nath Pai was there; Mr. Nath Pai is not on the side of big business. Mr. Gurupadaswamy who was in the Government was a member of the Committee. All of them recommended that the All India Radio should be converted into a public corporation. If for any reason the Government finds

it difficult to accept this proposition at the present time I would like to make one constructive suggestion for which there should be no opposition from any quarter. There should be a Broadcasting Council to advise the Ministry of Information and Broadcasting regarding the broadcasts from the various regional stations and also from the Delhi station. How the Broadcasting Council should be constituted is a matter of details but presumably a Council of that kind if it is to command public confidence must consist of some of the representatives of the Opposition parties also. It should also consist of representatives who are proficient in music and culture or who are connected with organisations specialising in music. These are all matters of detail. Such a Broadcasting Council should be set up because there is today fragmentation of our politics and our politics is taking a highly regional shape. There are States today which want to have a voice in the broadcasting system as far as their State area is concerned.

Regarding the All India Radio I would like to say here, notwithstanding whatever might be said on this side of the House, that in recent months the standard of performance in respect of impartiality has been very high. Sometimes in the crucial days of the presidential election there were lapses but I am glad now that whenever the All India Radio refers to the ruling party it describes it as the Congress led by Mr. Jagjivan Ram and when it refers to the Congress (Opposition) it refers to it as the Congress led by Mr. Nigalingappa. This is a very fair way of presenting news. And I do not see any gross distortion of news as far as All India Radio is concerned but, Sir, our politics...

SHRI JOACHIM ALVA : Last night Mr. Morarji Desai's speech was reported very well.

SHRI A. D. MANI : I did not listen last night but on the whole the All India Radio has been giving quite a good deal of time to the Opposition as far as news broadcasts are concerned. I, as an experienced journalist, cannot find any room for objecting to the tone and tenor of broadcasts of the news. Regarding the features programme, it must reflect what is happening in Parliament. There are so many controversial questions

[Shri A. D. Mani]

coming up. Members of the Opposition and Members of the ruling party must debate these matters freely on the air. There is no point in putting an iron curtain round All India Radio and insulating it from the public. The Fourth Plan is proposed to cover 90 per cent of the population with radio broadcasts. Radio is a more effective instrument of public opinion than even the press because it will reach the villages which the newspapers cannot reach. I feel therefore that since All India Radio is going to be the main mass educator in the country we should have a Broadcasting Council set up immediately. If the Government is not willing to accept the idea of a corporation to advise the All India Radio in regard to broadcasts, I want to put forward one more suggestion and I hope it will not be considered a bizarre or an absurd or a novel suggestion. In Britain even though the television network is managed by the BBC they have set up an independent television authority. I do not want private broadcasters to broadcast news programmes of their own but there is certainly room for promoting competition between a monolithic structure as All India Radio and other interests which are interested in information media. I would like an experiment of a private broadcasting station run by a trust to be operated in Bombay with sponsored programmes so that we may have more cultural variety, more news variety, in regard to the programmes. This is to promote competition between the All India Radio and I am suggesting Bombay because Bombay is in my opinion—I hope nobody will object to that—the most enlightened centre in India today. I hope Mr. Khadiolkar will be very happy for the compliment that I am paying to that city.

I would like to refer to the suggestion made by my hon. friend, Mr. Thengari, about the wage question. As far as the Central Government employees are concerned, in 1958 their wage bill was Rs. 308 crores. Now it has come to Rs. 1400 crores. The number of employees in the Central Government in 1958 was 1.44 million. It is now 2.74 millions. The Government seems to be the biggest single employer in the country today. These problems are likely to arise from time to time. We do not want pay com-

missions to be appointed on an *ad hoc* basis as and when their demands are pressed in Parliament and Ministers are forced, cornered and compelled to announce the formation of a pay commission. The principles regarding the structure of governmental pay should be fixed for a long period of time and not from time to time or from one commission to another. This is necessary. I would like to suggest, instead of having pay commissions appointed at various intervals, there should be a continuous reviewing body at the Centre which will consider the price level and make suitable recommendations to the Government regarding the adjustment of the emoluments of the employees in respect of a rise in the cost of living. As to how it should be worked, these are matters of detail. There should be some element of judicial determination and perhaps a retired High Court Judge may have to be appointed on such a body.

The third point is about the Ministry of Tourism. I would like to mention that while our hon. Minister, Dr. Karan Singh, has projected the image of India very much abroad, we do not think about Indian tourists. We always think about foreign tourists. We are thinking of five-starred hotels and reproducing the American and British atmosphere in our hotels.

SHRI JOACHIM ALVA : He is one of our best Ministers.

SHRI A. D. MANI : I am paying a tribute to him. He has projected our image abroad. It is accepted that the tourist industry is the fastest expanding industry and we are very much behind even Morocco and Yugoslavia which have turned the tourist industry into a rich foreign exchange earning industry. I would like to suggest that the Government should think of popularising tourist traffic among our own people. In the old days we had the zonal tickets when a man could go from one zone to another, but all those concessions have been withdrawn. Everybody thinks in terms of five-star hotels. I would like to make a suggestion to the Minister of Tourism that he should think of two-starred hotels where, the people of this country utilising railway concessions, may go from one end of the country to another.

The other point I would like to make is about the student's concession. It

is already there, but the zonal concessions, which were in force about twenty years ago, have been withdrawn. One could go in the same zone—Mr. Khadilkar knows—from Sholapur to Nagpur or Bhandara, moving about any number of times. That kind of concession should be restored with the co-operation of the Railway Ministry.

I would like to mention here that one of the complaints made by foreign tourists is that they are giving the projection of a Westernised India at these hotels. Many of them would like to come and stay in Indian homes, try to see how India really lives. We do not give them that opportunity at all. We want them to have their living transplanted from America or Britain. I hope that the Minister of Tourism will give his attention to this aspect of the matter and with co-operation from the State Governments and voluntary organisations, allow the foreign tourists to live with Indians and eat with us with their own hands, sitting on the floor, instead of sitting at the table as they do in one of the fashionable hotels in Delhi or Bombay. I would like to mention what one of the sympathetic observers of India has said. A friend of India said this :—

"India's relatively tiny intake of tourists is mainly the combination of geographical and psychological factors. People don't want to travel so far to a country they're not sure about. Only a minority still believes in the old myth; only a few more are curious enough to disbelieve in it, and many of these are coming for gurus or maharishis."

We have projected the Maharaja as the symbol of India. Maharajas are going away with the abolition of the privy purse. Let us now project the India which is seeking to develop fast by itself, out of its own resources and according to its own traditions, and allow the tourists to come and observe the atmosphere of real India which lives in the villages.

श्री श्यामलाल यादव : उपसभाध्यक्ष महोदय, मैं आपका अनुगृहीत हूँ कि दिन के अन्त में मुझे मौका मिला। बहुत से सार्थी जिन्होंने बड़ी क्रान्तिकारी बातें कही नए समाज के निर्माण की वे इस समय उपस्थित नहीं हैं लेकिन मुझे यकीन है कि मेरी बातें उन तक जरूर पहुँचेंगी।

सबसे पहले मैं इस बात को कहना चाहता हूँ कि देश में लोगों को काम नहीं मिल रहा है, बेरोजगारी है। इस बात की तरफ सबसे पहले श्री श्यामधर मिश्र ने ध्यान आकर्षित किया, यह सही है, लेकिन मैं यह कहना चाहता था अगर वे होते कि अभी थोड़े दिन से ही वे सरकार से बाहर हुए हैं और इतने दिनों तक देश में जो बेरोजगारी है, देश में जो अव्यवस्था है, देश में जो पूँजीवाद बढ़ रहा है, जो प्रगति नहीं हुई, योजनाएं सफल नहीं हुई उसकी जिम्मेदारी उनके कंधे पर कम नहीं है और मैं समझता हूँ कि इस देश के अंदर अगर एक-एक राज्य को देखा जाय तो ज्यादा जिम्मेदारी उन नेताओं की है जो कांग्रेस के उस दल के साथ बैठे हुए हैं।

बंगाल की बात कही जाती है। मान्यवर, बंगाल में आज क्यों इतनी उपद्रवादी विचारधारा ने प्रश्रय मिल रहा है? उसका एक कारण यह है कि बंगाल में भूमि व्यवस्था का सुधार आज तक नहीं हो सका। हमारे उत्तर प्रदेश में भूमि व्यवस्था का सुधार इस प्रकार से हुआ कि जमीन जोतने वाले को जमीन का मालिक बना दिया गया जिसका परिणाम आज यह हुआ कि जब बंगाल में और केरल में साम्यवाद इतने जोरों पर आगे बढ़ रहा है, उत्तर प्रदेश में उसकी शक्ति दिन-ब-दिन घटती जा रही है। पिछले आम चुनावों में उसके सदस्य 10-14 के बीच आते रहे, इस मध्यावधि चुनाव में कम्युनिस्ट पार्टी के कुल चार सदस्य आए। यह इस बात का द्योतक है कि जिन प्रदेशों में भूमि व्यवस्था का सुधार उचित तरिके से हुआ वहाँ साम्यवाद नहीं फल सकता। आज यह सब बंगाल में इसलिए हुआ क्योंकि वहाँ भूमि व्यवस्था का कोई सुधार नहीं हुआ और इसकी जिम्मेदारी कांग्रेस के उस दल के नेताओं पर है—नाम मैं लेना नहीं चाहता—जो इस बात के लिए दुहाई देते हैं कि वहाँ साम्यवाद बढ़ रहा है।

[श्री श्यामलाल यादव]

अभी अहमदाबाद में उनका अधिवेशन हुआ वहां कहा गया कि बेकारी दूर करने के लिए 20 करोड़ रुपया प्लान में रख दिया जाय। बम्बई में अधिवेशन हुआ, उन्होंने कहा कि 15 करोड़ रुपया रख दिया जाय। मैं निवेदन करना चाहता हूं कि इतने करोड़ रुपया खर्च करने से न देश की बेकारी दूर हो सकती है, न दुनिया के दूसरे देशों में हुई। एक फैक्ट्री के बदले आप 10-10 बड़े बड़े कल-कारखाने लगा दें, देश की बेकारी दूर नहीं हो सकती। ठीक है, बेकारी नवयुवकों में निराशा है, लेकिन उस निराशा को बढ़ावा देने से, उनको उत्साहित करने से उनकी प्रशंसा करने से और इस प्रकार के आन्दोलनों को प्राश्रय देने से बेकारी दूर नहीं हो सकती। अगर बेकारी को दूर करना है तो उसका एकमात्र साधन है कि देश की खेती की पैदावार बढ़ाई जाय। जब तक खेती की पैदावार नहीं बढ़ेगी, न देश में उद्योग-धन्धे बढ़ सकते हैं और न लोगों को काम मिल सकता है। जिन देशों में, मान्यवर, विकास हुआ, तरक्की हुई, उन देशों में खेती की पैदावार बहुत अधिक बढ़ी है। एक सीधा सा उस का सिद्धांत है। जब किसान के पास अधिक गल्ला पैदा होगा तो वह बाजार में पहुंचेगा और उस को उस के बदले में रुपया मिलेगा और किसान रुपया पार कर फिर बाजार में अपनी जरूरत की दूसरी चीजों को खरीदने के लिए जायेगा। जब किसान के पास रुपया नहीं होगा, अनाज नहीं होगा, वह ज्यादा पैदा नहीं कर सकेगा तो उस का नतीजा होगा की बाजार में चीजों की मांग नहीं होगी और बाजार में चीजों की मांग नहीं होती तो ज्यादा उत्पादन भी नहीं होता। आप देखिये कि हमारे देश में स्टील पैदा करने के लिए बड़े बड़े कारखाने बनाये गये। हजारों करोड़ रुपया उन में खपा दिया गया, लेकिन स्टील की खपत यहां नहीं है। यहां के किसान के पास पैसा नहीं है कि वह स्टील खरीद कर अपने काम में ला

सके। इसलिए स्टील चाहे रूस में जाय या कहीं और जाय, लेकिन यहां उस की खपत नहीं होती। ये मौलिक बात है कि खेती की पैदावार हमें बढ़ाती है और उस के लिए हम को अधिक से अधिक साधन बनाने चाहिए। योजना बनाने वालों का ध्यान इस तरफ नहीं गया। उन का ध्यान बड़ी बड़ी फैक्ट्रियों की तरफ गया है। रूस में बड़ी बड़ी फैक्ट्रियां और कल-कारखाने हैं, बड़े बड़े भवन हैं जहां एक एक कारखाने में 10 और 25 हजार आदमी काम कर सकते हैं। उस तरफ उन का ध्यान गया है। लेकिन अब यह इस बात का अनुभव कर रहे हैं कि इस प्रकार के इस देश में नहीं बढ़ाये जा सकते। खेती का विकास करने से ही काम चलेगा।

आज आमदनी की सीमाबन्दी होनी चाहिए। ठीक है, वेल्थ पर लिंग लगनी चाहिए। लेकिन जब यह कहा जाता है कि एग्रीकल्चर वेल्थ पर भी टैक्स लगना चाहिए तो मैं समझता हूं कि यह उचित नहीं है। यह व्यावहारिक नहीं है। भूमि कर मालगुजारी के अलावा कर लगान का और कोई तरीका नहीं है जो व्यावहारिक हो और जो किसानों को कष्ट न पहुंचाये और जिस में भ्रष्टाचार न हो। कंपेरीजन के लिए सेल्स टैक्स है जिससे आज व्यापारी वर्ग परेशान है। तो वेल्थ टैक्स लगने से किसान भी परेशान होगा। अधिकांश राज्यों में जोत की सीमा निर्धारित हो चुकी है। हमारे प्रदेश में जो मौजूदा सरकार है उस ने 30 एकड़ की सीमा अधिकतम रखी है। उस से ज्यादा भूमि हमारे किसी काश्तकार के पास होगी ही नहीं। तो इसलिए एग्रीकल्चर टैक्स की आवश्यकता नहीं है बल्कि उस के स्थान पर देहातों में सीमाबन्दी या हदबन्दी होनी चाहिए और अधिकतम भूमि की सीमा निर्धारित कर दी जानी चाहिए।

दूसरी तरफ खेती पर से हमे लोगों को हटाना है। इस बात को समझना है कि जिस देश में

खेती पर अधिक लोग लगे होते हैं उस देश में गरीबी रहती है और जिस देश में खेती के अलावा अधिकांश लोग दूसरे धंधों में लगे रहते हैं वह देश अमीर होता है। अमरीका जैसे देश में 85 फीसदी लोग ऐसे हैं जो खेती के अलावा दूसरे धंधों पर निर्भर रहते हैं जब कि हमारे देश में 85 फीसदी लोग खेती पर निर्भर करते हैं। इस प्रकार से जब खेती का विकास होगा तो लोग अपने आप उस से हट कर दूसरे धंधों में जायेंगे और खेती में आदमी कम लगेंगे। खेती की पैदावार प्रति यूनिट और व्यक्ति के हिसाब से अधिक होनी चाहिए। जब तक हमारे देश में जितने आदमी खेती में लगे हैं उन में से हट कर वे दूसरे धंधों में नहीं जायेंगे तब तक हमारे देश की और प्रदेश की आर्थिक स्थिति परिवर्तन नहीं हो सकता।

इस के अलावा खेती की तरक्की के लिये खाद मसूनी होनी चाहिए। दुनिया के किसी देश में फर्टिलाइजर पर टैक्स नहीं लगा है लेकिन हमें खेद है कि भारत सरकार ने फर्टिलाइजर पर 10 परसेंट टैक्स लगाया है। मैं चाहता हूँ कि यह फर्टिलाइजर पर लगाया जाने वाला टैक्स समाप्त किया जाय ताकि हमारा गरीब किसान उसका अधिक से अधिक उपयोग कर सके। इसी तरह से फर्टिलाइजर की कमी पूरी करने के लिए बैट्टरी लगनी चाहिए। कहा गया है कि प्राइवेट सेक्टर में वह नहीं लगनी चाहिए, लेकिन पब्लिक सेक्टर में वह लग रही है तो आखिरकार कैसे फर्टिलाइजर का उत्पादन बढ़ाय जाय ताकि किसान उस की मदद से अधिक से अधिक उत्पादन कर सके। इस लिए फर्टिलाइजर पर से टैक्स हटाना बहुत जरूरी है।

एक दूसरी बात मैं राज्य कर्मचारियों के सम्बन्ध में कहना चाहता हूँ। मेरा मत बिल्कुल भिन्न है। मेरे दल का मत इस से भिन्न है। जिस प्रकार से संसद में मैंने देखा, आज भी देखा और कुछ दिन पहले भी कि सारी की

सारी पार्टियां इस बात के लिए प्रयत्नशील हैं कि राज्य कर्मचारियों के वेतन और भत्ते बढ़ा दिये जायें। आज मैं कहना चाहता हूँ कि केन्द्रीय सरकार के जो राज कर्मचारी हैं, रिजर्व बैंक के जो कर्मचारी हैं या और बैंकों के जो कर्मचारी हैं उन को भारत के गरीबों के मुकाबले अधिक पैसा मिलता है। वे राज्यों के कर्मचारियों और दूसरे म्युनिसिपल कर्मचारियों की अपेक्षा अधिक पैसा पाते हैं और आज कोई जस्टिफिकेशन नहीं है कि हम उन के वेतन और भत्तों में और अधिक वृद्धि कर दें। एक किसान जिसका एक भाई बैंक में चपरासी है और दूसरा भाई सेक्रेटरियेट में क्लर्क है क्या अपने दोनों भाइयों के समान ही देहात में रह कर आमदनी कर पाता है या उतना ही पैसा पाता है? नहीं पाता है। आज बड़ी मांग है कि नीड बेस्ड वेजेज होनी चाहिए। आप के कर्मचारी राज भवनों में और बड़ी बड़ी अट्टलिकाओ में पड़े रहते हैं, अच्छे साधन संपन्न हैं, पक्की सड़कों पर चलते हैं और एयर कंडीशन कमरों में रहते हैं। उनके वेतन बढ़ा दिये जायें लेकिन उस गरीब किसान और मजदूर की नीड को कौन देखना चाहता है। क्योंकि ये आर्गनाइज्ड हैं, उनके पास प्रेस हैं, साधन हैं यहां आकर वे प्रदर्शन कर सकते हैं इसलिए आप उन में प्रेशराइज्ड हो कर उन के आगे झुक जाते हैं, उनकी बात मान लेते हैं। मेरा कहना है कि चाहे वह आप के राज्य कर्मचारी हो अथवा राज्यों के, वह 50 करोड़ जनता के सम्मुख नगण्य हैं। और सारे देश की जनता को उन के साथ कोई हमदर्दी नहीं है। मैंने यह दसियों बार देखा है। मुगलसराय एक बहुत बड़ा जंक्शन है। वहां रेलवे कर्मचारियों ने हड़ताल की लेकिन जनता का एक व्यक्ति भी उन के साथ नहीं गया। ये राज कर्मचारी लखनऊ और कानपुर में अपनी हड़ताल के दिनों में बहुत घूमे लेकिन जनता के एक आदमी ने भी उनका साथ नहीं दिया और मैं कहता हूँ कि कर्मचारियों की वेतन

[श्री श्यामलाल यादव]

वृद्धि के लिए बार बार जो पे कमीशन नियुक्त किया जा रहा है यह जनता के साथ घोर गद्दारी की जा रही है। ऐसा कर के गरीबों की उपेक्षा की जाती है। किसानों के आन्दोलन को देखने वाला कोई नहीं है। राज कर्मचारियों के आन्दोलन को देखने के लिए हर पार्टी तैयार है। वह समझते हैं कि उन के जरिये आन्दोलन कर के हम हुकूमत कर कब्जा पर लेंगे। यह कभी संभव नहीं होने वाला है। इस देश का किसान राज कर्मचारियों से सताया हुआ है। उन के द्वारा सरकारी धन का दुरुपयोग हो रहा है उन के द्वारा लोग सताये जा रहे हैं। तो किसी को इन राज कर्मचारियों से सहानुभूति नहीं है जिन को आप इतनी लम्बी तनख्वाह देना चाहते हैं। अब पे कमीशन के लिए आप जज बिठाते ह। बड़े अदब से कहना चाहता हूं कि जज लोग इस देश की गरीबी का फैसला नहीं कर सकते। उन में वह शक्ति नहीं है। जजों के प्रति पूर्ण सम्मान के साथ मैं फिर वित्तप्रतापपूर्वक कहना चाहता हूं कि वे तो दो पक्षों की बात सुन कर अपना फैसला करते हैं। सरकार के पास साधन है अथवा नहीं, देश की गरीबी को मिटाने के लिए रुपया है या नहीं इस का निर्णय उन के द्वारा लिया जाना सहज नहीं है। अंतरिम सहायता देने की बात को लेकर राज कर्मचारियों को अधिक वेतन, अधिक पैसा और साधन दिये जायं जज यही फैसला कर देगे। इसलिए मेरा निवेदन है कि ऐसे वेतन आयोग में कोई आवश्यकता नहीं है कि जिस में जज बिठाये जायं। उस में ऐसे लोगों को बिठाना चाहिए कि जो इस देश की गरीबी को जानते हो, जो किसानों के दर्द को समझते हों और जो केवल राज कर्मचारियों को रुपया देने के लिए ही न बैठे हों। हम यह नहीं समझते कि जैसा हमारे चन्द्र-शेखर जी कह रहे थे कि क्रान्ति आ रही है

वह यहां आ रही है। दुनिया में क्रान्ति आयी है, विकास हुआ है केवल मेहनत और ईमानदारी से। अगर हमारा राष्ट्र मेहनत करने को तैयार नहीं हैं और ईमानदारी से चलने को तैयार नहीं है तो मान्यवर, इस देश में क्रान्ति नहीं हो सकती। रूस में क्रान्ति की बात उन्होंने कही। मैंने पूछा तो भाग गये, रुके नहीं। लेकिन वहां अधिनायक शाही हुई। अगर बलपूर्वक हमें काम करना हो तो वही काम-यावी हमें भी मिल सकती है। जैसे चीन में काम हो रहा है, रूस में हो चुका है और जिस की तरक्की की दुहाई हमारे भूपेश गुप्त जी और कम्यनिस्ट पार्टी देती रहती है उस को आप देखे कि वहां क्या हुआ। रूस और चीन में लोगों को जबरदस्ती काम में लगाया जाता है। वहां लोगों को खाना नहीं दिया जाता जूते नहीं दिये जाते, उन को बरफ में नगे पैर काम करना पड़ता है और इस प्रकार उन के साथ जबरदस्ती की गयी। आप लोग चाहते हैं कि इस देश के गरीबों और मजदूरों को भड़का कर और राजकर्मचारियों की मदद से सरकार पर कब्जा कर ले तो यह नहीं होने वाला है और न आप इस में कामयाब होने वाले हैं। इस लिए मैं कहना चाहता हूं कि इस जमहूरियत के तरीके में देर हो सकती है, बहस मुवाहसा हो सकता है, किसी काम के पूरा होने में वक्त लग सकता है और इसी लिए प्रगति में भी समय लगता है लेकिन जहां खूनी क्रान्ति होनी हो तो बात दूसरी हो जाती है। आप हथियारों के बल पर हुकूमत पर कब्जा कर सकते हैं और उस के बाद कांस्टीट्यूशन सर्पैन्ड कर दीजिए और फिर जो चाहे वह हो सकता है, जैसा कि आप के पड़ोसी देश पाकिस्तान में हुआ और यही और देशों में भी हो सकता है, लेकिन मैं यही चाहता हूं कि जमहूरियत के तरीके से काम हो और...

एक माननीय सदस्य : पाकिस्तान में आब्जेक्टिव क्या है ?

श्री श्याम लाल पादव : कोई आब्जेक्टिव नहीं है उनके समर्थ। इस लिए मैं कहना चाहता हूँ कि इस तरह से वेतन आयोग बना कर सारे देश की राज्य सरकारों के सामने एक समस्या पैदा की जा रही है। राज्यों में कर्मचारी केन्द्र को देख कर आन्दोलन करते हैं और उनमें अनुशासनहीनता और उद्वेगता आ जाती है। और ऐसे कर्मचारियों को सजा देना सरकारों का उत्तरदायित्व है। राज कर्मचारी स्ट्राइक का यह गलत बात है। आप देखें कि उनको जो अधिकार हैं वे साधारण मजदूरों और किसानों को प्राप्त नहीं हैं जो फ़ैक्टरी और खेतों में काम करते हैं। लेकिन इस के बावजूद भी "राज कर्मचारी अनुशासन" हीनता करते हैं, गड़नाल करते हैं और उस के बाद आप अगर उन को फिर नौकरी पर बहाल कर दें तो आपन मुचारू रूप से कैसे चल सकता है। जो राज कर्मचारी अपने अधिकारों का दुरुपयोग कर सकते हैं मैं नहीं समझता कि ऐसे राज कर्मचारियों के साथ कोई लीनियेन्सी बरतनी चाहिए। हमारे उत्तर प्रदेश में 5 लाख राज कर्मचारी हैं। भारत सरकार ने अपने यहां व्यवस्था की हुई है कि जब प्राइस इंडेक्स में 10 प्वाइंट की वृद्धि हो जाती है तो उस के कर्मचारियों का महंगाई भत्ता बढ़ा दिया जाता है। उसी बात को लेकर जब पिछली बार यहां वृद्धि हुई तो वहां प्रदेश के कर्मचारियों ने भी आन्दोलन किया कि उन के महंगाई भत्ते में भी वृद्धि की जाय और उस आन्दोलन के सिलसिले में कुछ राज कर्मचारियों को सजाय भी दी गयी। हमारे पार्टियां इस के लिए उत्तरदायी थी और बाद में उन की मांग थी कि राज कर्मचारियों की सजाय वापस कर दी जाय। लेकिन चाँधरी चरण सिंह ने उन की सजा वापस नहीं की और अभी भी वे सजा पाये हुए हैं, लेकिन यहां ऐसे सारे कर्मचारियों को वापस नौकरी में ले लिया गया और जो दो चार या दस बैठे हैं उनके लिये भी ठेंगड़ी साहब कह रहे

6 P.M.

थे कि उनको काम पर वापस ले लिया जाय। एकतरफ तो जनसंघ अनुशासन और राष्ट्रीयता की भावना लाने की बात करता है और दूसरी तरफ उन तत्वों को बढ़ावा देता है जो कि शासन को नहीं चलाना चाहते।

मान्यवर, मैं कहना चाहता हूँ कि एक जनतंत्रीय फैसला संसद् में बैठ कर ही कानून द्वारा हो सकता है लेकिन अगर सड़कों पर सिर तोड़ कर फैसला हुआ करेगा तो फिर बहुत बुरा होगा। अगर सिर तोड़ कर फैसला करना है और जो पार्टी इसको अच्छा समझती है, जो पार्टी इसकी हिमायत करती है, अगर सिर को तोड़ कर फैसला कराने में वह सहमत हो जायगी, और वह समझती है कि इस तरह से उसकी हुकूमत हो जायगी तो वह कभी नहीं हो सकता है। जब तक कि जनतंत्र है तब तक कानून के माध्यम से मसलों को हल करना चाहिये और जो कानून के विरुद्ध जाय उसके खिलाफ कड़ी से कड़ी कार्यवाही करने में किसी को हिचकिचाना नहीं चाहिये।

(Time bell rings.)

मैं खत्म करना हूँ। एक बात मैं विदेश नीति के सम्बन्ध में और कहूँगा कि हमारी वैदेशिक नीति वास्तविक तथ्यों के आधार पर होनी चाहिये और इस आधार पर होनी चाहिये कि जो हमारे हित में ही वही किया जाय और जो हमारे दुश्मन हों उनके साथ दुश्मन का सारा व्यवहार किया जाय, उनके साथ कोई हमदर्दी नहीं होनी चाहिये। हमारा दुश्मन चीन है। वह किस प्रकार से बढ़ रहा है। आज चीन किसी देश में, किसी साउथ ईस्ट एशिया के देश में अगर कठपुतली सरकार बनाता है या किसी देश के सम्बन्ध में हमें यह दिखाई देता है कि वह एग्रेसर है लेकिन हम ऐसा नहीं मानते तो यह उचित नहीं। कम्बोडिया के प्रिंस सिह्नूक पीकिंग में सरकार बनाते हैं और जो वहां की संसद् ने, वहां के स्पीकर को

[श्री श्याम लाल यादव]

राष्ट्रपति बना दिया है उनकी सरकार बनती है तो फिर चीन जो कि आक्रमण कर रहा है उसकी वह सरकार सही है और जो वहां की संसद् ने सरकार बनाई है वह सही नहीं है, इस तरह की जो बात है और चीन के साथ जो हमारी हमदर्दी होती है यह मुनासिब नहीं है यह हमारे दुश्मनों को बढ़ावा देना है। अगर हम दुश्मनों को नहीं दबाते हैं तो फिर एशिया के देशों में अपनी ताकत बढ़ा कर के चीन इतना ताकतवर हो जायगा कि हमारे किये कुछ नहीं होगा। तो यह हमारे लिये बड़ा भारी खतरा है। आप जानते हैं कि जो हमारे मददगार थे वह भी पीछे हट गये। तो ये जो चीन का गुणगान करते हैं उनके आगे हम झुक गये तो हमारे लिये बड़ा भारी खतरा यह होगा।

(Time bell rings.)

तो मान्यवर हमारी जो वैदेशिक नीति है वह ऐसी होनी चाहिये कि जो हमारे दोस्त हैं उनका समर्थन लेना चाहिये और जो हमारे दुश्मन हो जो कि उथल-पुथल मचाते हों और जो सारी तबाही मचाते हों उनका विरोध करना चाहिये और जहां ऐसा किया जाता हो वहां उसमें हमें उसकी मदद करनी चाहिये।

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : The House stands adjourned till 11.00 A.M. tomorrow.

The House then adjourned at three minutes past six of the clock till eleven of the clock on Tuesday, the 5th May, 1970.